



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,7th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[THIS BENCH WILL TAKE UP MATTERS PERTAINING
TO TRANSFER, PENSION, SUSPENSION AND PAYMENT
OF SALARY& ALLOWANCES RELATING TO CIVIL BENCH-II
& III AND SERIES MATTERS RELATING TO CIVIL
BENCH- II,III,IV & V

THIS BENCH WILL RISE AT 1:00 PM AND WILL
SIT AGAIN AFTER RISING OF THE DIVISION BENCH
COMPRISING OF HIS LORDSHIP AND HONOURABLE
MRS. JUSTICE M. THAKURIA, IF REQUIRED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/5198/2014 FIXED	RAJ KISHOR KURMI Versus THE UNION OF INDIA and 3 ORS	MR.M J BARUAH	MR.S P CHOUDHURY ASSTT.S.G.I. SC, NIT
2	WP(C)/2746/2018 FIXED	SMTI. BIBI BALA BAISHYA Versus THE STATE OF ASSAM AND 5 ORS.	MR. K SINGHA MRS. P BARUAH	MR. M BHAGABATI (R6) MS G BORA (R6) MS. B TALUKDAR (R6) GA, ASSAM MR. R K TALUKDAR, (R-7) MR P NAYAK, SC, SAD MR. B KONWAR (R6)
3	WP(C)/4721/2021 FIXED	DR. MITALI SARMA Versus THE STATE OF ASSAM AND 10 ORS	K U AHMED MS P SARMA MS N HASAN	SC, HIGHER EDU MR. S K DAS (R-4) MR R KARIM (R-4) MR D BARMAN (R-4)
4	WITH WP(C)/6543/2021	DR ARCHANA GOGOI Versus THE STATE OF ASSAM AND 9 ORS	K U AHMED MS P SARMA MS N HASAN	SC, HIGHER EDU
5	WP(C)/7131/2021 FIXED	RUPJOUTEY DAS@ RUPJYOTI DAS BHUYAN Versus THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	GA, ASSAM SC, F.T SC, FINANCE

6	WITH WP(C)/186/2012	SIDHARTHA DAS Versus THE UNION OF INDIA and ORS	MR.S K MEDHI MR.D BORAH	MR.D SAIKIA MR.M BHAGABATI GA, ASSAM MR.D K SAIKIA C.G.C. MR.U K NAIR MSG KALITA MR. B SARMA MS.J DEKA MR.S BARUA ADDL. AG, ASSAM SC, FINANCE ASSTT.S.G.I.
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7	WITH WP(C)/2019/2013	SMT BANOSHREE KALITA Versus THE STATE OF ASSAM AND 7 ORS	MR.D BORAH MS.J BORA MS.B TALUKDAR	MR.C BARUAH MR.M BHAGABATI GA, ASSAM MR.D K SAIKIA SC, AG SC, AG MR.U K NAIR MR.B GOGOI MR. B SARMA SC, FINANCE ADDL. AG, ASSAM
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8	WP(C)/6197/2022 FIXED	ACHALA GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	SC, HIGHER EDU GA, ASSAM SC, SEBA
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ORDERS

9	Review.Pet./107/2022 FIXED, IN WP(C)/915/2019(D/O)	MANOJ SAHA Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. J GAYAN	SC, HEALTH SC. MEDICAL
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10	MC/28/2023 B/O, IN WP(C)/2902/2016 (D/O) in WP(C)/2902/2016	LUTFUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS		SC, EDU
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11	Review.Pet./53/2023 FIXED, IN WP(C)/1347/2023 (D/O)	GULNEHAR BEGUM Versus THE STATE OF ASSAM AND 5 ORS.	MR. I H LASKAR MR. P K DEKA MR J H LASKAR MR. P DAIMARY MR. R. KARIM	SC, ELEM. EDU SC, SSAM
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HEARING

12	WP(C)/2235/2013 FIXED, WITH WP(C)/4312/2001 (D/O)	MD. MUKIBUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR.A SHARIF MR S CHAKRABORTY MR.F ISLAM MR.S ZAMAN	MR.C BARUAH GA, ASSAM SC, AG MS. M.M. KATAKY, SC, A.H and V. DEPT. (R.1&2)
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13	WP(C)/783/2020 FIXED	PRASANTA KUMAR SARMA Versus THE UNION OF INDIA AND 3 ORS	MR. D K SARMAH MR D KALITA MS. A TALUKDAR	ASSTT.S.G.I. SC, FINANCE SC, A G V B
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LEAVE NOTE OF ADVOCATES FOR 07/09/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
4)	MR. B K DAS	01-09-2023	To	17-09-2023
5)	MS. P DAS	01-09-2023	To	17-09-2023
6)	MR. S B PRASAD	28-08-2023	To	10-09-2023
7)	MS.SHOMA DASGUPTA	30-08-2023	To	10-09-2023
8)	MS SUPRIYA DASGUPTA	30-08-2023	To	10-09-2023

9)	MRS. V L SINGH	07-09-2023	To	10-11-2023
10)	MR. Y S MANNAN	07-09-2023	To	08-09-2023
11)	MR P K KALITA	01-09-2023	To	20-09-2023
12)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
13)	MR. S CHETIA	07-09-2023	To	08-09-2023
14)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
15)	MS. R D MOZUMDAR	07-09-2023	To	14-09-2023
16)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
17)	MR. I HUSSAIN	07-09-2023	To	08-09-2023



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[AT 02:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 3

[THIS BENCH WILL SIT AT 2:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Review.Pet./114/2022 PART-HEARD, FIXED, WITH WP(C)/4875/2018 (D/O)	JOYFUL NESSA @ JOYFUL KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
	WITH			
2	Review.Pet./65/2020 WITH WP(C)/6052/2018 (D/O), LCR	AHILA KHATUN @ RAHILA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
	WITH			
3	Review.Pet./19/2021 WITH WP(C)/6075/2018 (D/O)	SAHA ALI AKAND @ SHAHA ALI AKAND Versus THE UNION OF INDIA AND 5 ORS.	Mr M U Ahmed MR F HAQUE	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	WITH			
4	Review.Pet./112/2021 WITH WA/265/2010 (D/O)	ASIA KHATUN AND ANR. Versus UNION OF INDIA AND 6 ORS.	MR. A R SIKDAR MD A ALI M M ZAMAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	WITH			
	I.A.(Civil)/2803/2022 in Review.Pet./112/2021	ASIA KHATUN AND ANR. Versus UNION OF INDIA AND 6 ORS.	MR. A R SIKDAR MD A ALI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	WITH			
5	Review.Pet./92/2022 WITH WA/139/2013 (D/O)	JOYNAL ABEDIN AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MS B DEVI	GA, ASSAM ASSTT.S.G.I.
	WITH			
6	Review.Pet./99/2022 WITH WP(C)/2854/2016 (D/O)	MOMENA BEGUM Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MS J BEGUM MR S H MAHMUD	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

7	I.A.(Civil)/2128/2022 FIXED, WITH WA/11/2021 (D/O) in Review.Pet./8790/2022	SH. P. NYAMBEMO JAMI Versus LIFE INSURANCE CORPORATION OF INDIA AND 4 ORS.	MR N Z LOTH	MR SISHIR DUTTA (R1-R3) MS. S. MOCHAHARI (R1- R3) MR S DUTTA (R1-R3)
	WITH Review.Pet./8790/2022 (Filing Number)	SH. P. NYAMBEMO JAMI Versus LIFE INSURANCE CORPORATION OF INDIA AND 4 ORS. E	MR N Z LOTH	

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 6

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/895/2023 B/O	HUSSAIN AHMED CHOUDHURY Versus THE STATE OF ASSAM AND 5 OTHERS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU GA, ASSAM
2	WP(C)/4636/2023 FIXED	DEPANJAN SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	SC, N M C SC, HEALTH
3	WP(C)/5037/2023 FIXED	JEEVANJYOT KAUR SETHI Versus THE STATE OF ASSAM AND 3 ORS.	MR. A GANGULY MR. A DHANUKA	SC, N M C SC, HEALTH
4	WP(C)/5057/2023 FIXED	RANADITYA KR. BARMAN AND 54 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MS. P BORAH	SC, ELEM. EDU SC, SSA
5	WP(C)/5089/2023 B/O	PROJECT CHAMATA EDUCATIONAL SOCIETY Versus THE STATE OF ASSAM AND 14 ORS	MR. S C KEYAL MS. R DEKA	GA, ASSAM SC, EDU SC, G U
6	WP(C)/5096/2023 B/O	DEBA GOALA Versus THE STATE OF ASSAM AND 6 ORS	MR. A H M R CHOUDHURY	SC, ELEM. EDU SC, SSA
ADMISSION				
7	WP(C)/6838/2021 FIXED, WITH WP(C)/1809/2002 (D/O), WP(C)/1055/1999(D/O) WITH	ARUN KUMAR Versus THE STATE OF ASSAM AND 4 ORS	MR D K BHATTACHARYYA MR. B CHAKRABORTY MRS P HAZARIKA	SC, ELEM. EDU GA, ASSAM SC, N C HILLS
8	WP(C)/6884/2021	AJAY KUMAR SINGH Versus THE STATE OF ASSAM AND 4 ORS	MR D K BHATTACHARYYA MR. B CHAKRABORTY MRS P HAZARIKA	SC, ELEM. EDU GA, ASSAM SC, N C HILLS
9	WP(C)/2462/2022 FIXED	ANJU DAS Versus THE STATE OF ASSAM AND 9 ORS	MR. R SARMA MS. S D SAIKIA	SC, ELEM. EDU MR H DAS (R7, R8) MR. M K SARMA (R-9) MR. B CHOUDHURY, SC, SSA (R-10) MS. S S SAIKIA (R-9) MR G DAS (R-9) B KRISHNA (R-9) MR S N NATH (R7, R8)

10	WP(C)/6225/2022 FIXED	SMTI MINA HAZARIKA AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MRS L BORUAH MS M BORAH MR. B B BORAH MS. B CHOWDHURY LUAYING	SC, ELEM. EDU
11	WP(C)/7132/2022 FIXED	EDUCATION RESEARCH AND DEVELOPMENT FOUNDATION (ERDF) AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR. K MIRA MR M Z QUADIR	SC, HIGHER EDU MR K GOGOI SC for Respondent No.6, SC, SSUHS SC, HEALTH
12	WP(C)/667/2023 B/O	BHARAT CH DEKA AND 39 ORS Versus THE STATE OF ASSAM AND 10 ORS	MRS. K DEVI MR. U K NAIR MS S A KHALIFA	SC, BTC
	WITH I.A.(Civil)/1094/2023 in WP(C)/667/2023	BHARAT CH DEKA AND 39 ORS Versus THE STATE OF ASSAM AND 10 ORS	MRS. K DEVI MR. U K NAIR MS S A KHALIFA	SC, BTC
13	WP(C)/4551/2021	AHAMMED ALI AND 22 ORS Versus THE STATE OF ASSAM AND 6 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, BTC
	WITH I.A.(Civil)/1065/2023 in WP(C)/4551/2021	AHAMMED ALI AND 22 ORS Versus THE STATE OF ASSAM AND 6 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, BTC
14	WP(C)/673/2023	BRAJEN NATH AND 16 ORS Versus THE STATE OF ASSAM AND 8 ORS	MRS. K DEVI MS S A KHALIFA	SC, BTC
	WITH I.A.(Civil)/1103/2023 in WP(C)/673/2023	BRAJEN NATH AND 16 ORS Versus THE STATE OF ASSAM AND 7 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, BTC
15	WP(C)/2555/2023 B/O	NIJARA BORAH AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MRS. P GOSWAMI MR. S BISWAS MS D DEVI	GA, ASSAM SC, SEC. EDU.
16	WP(C)/2705/2023 FIXED	SONU SINGH AND ANR Versus THE UNION OF INDIA AND 6 ORS	MR. R ALI MR M Z SHAH	GA, ASSAM MR. C K S BARUAH DY.S.G.I.
17	WP(C)/3868/2023 FIXED	JESMIN ARA AHMED AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. A GANGULY MR. A DHANUKA	MR. D K BAIDYA(R-3) SC, HEALTH AND F W
18	WP(C)/3975/2023 FIXED	KANAKLATA CHAUHAN AND 11 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. R BORA	GA, ASSAM DY.S.G.I.
19	WP(C)/3976/2023 FIXED	SUMIT CHAUHAN AND 8 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. R BORA MR ARINDAM BARUAH	GA, ASSAM DY.S.G.I.
20	WP(C)/4951/2023 FIXED	TASHA BAIBHAVI Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K BARUAH MR. N MAHAJAN MR A DAS	GA, ASSAM DY.S.G.I. SC, HEALTH
ORDERS				
21	WP(C)/6587/2022 B/O	IDRISH ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MS. A. BORAH MR N Z CHOUDHURY	MR. M K HUSSAIN (r-5) MRS. S Y AHMED (r-5) MR K U AHMED (r-5) MR. M ALOM (r-5) SC, SEC. EDU.
HEARING				
22	WP(C)/2837/2015	HITESWAR DAS and 8 ORS Versus THE BODOLAND TERRITORIAL COUNCIL and 4 ORS	MSB DEVI MR.R ISLAM MR.R DE MS.N MITRA	SC, ELEMENTARY EDUCATION(R5) SC, BTC(R1-4)

23	WP(C)/3043/2015	SMTI BARNALI DEKA Versus THE STATE OF ASSAM and 2 ORS,	MR.M BISWAS MR.R GOGOI MR.S DUTTA MR.H KAKATI	MR.B P BORAH(R-3) MRSR BORAH(R-3) MRB TAID(R-3) SC, HIGHER EDUCATION MR.P J DUTTA(R-3)
24	WP(C)/3192/2015	KANAK CH. KULI Versus THE STATE OF ASSAM AND 5 ORS	MR.S SARMA MR.P J SAIKIA	MR.N GOSWAMI R- 3 MR.T THAKURIA(R- 1, 2 & 4)
25	WP(C)/3299/2015	MISS ANAMIKA KURMI and 73 ORS, Versus THE STATE OF ASSAM and 6 ORS,	DR. B AHMED MR. N HAQUE MR. A K AZAD MR. M H LASKAR MR. A U AHMED	MR. S C KEYAL (SC, A.I.C.T.E) GA, ASSAM MR. N DEKA (R-5, R-6) MR. M MAHANTA (R-3) MR. M CHOUDHURY(R-3) MS. S DAS (R-7) MR. M GOGOI (R-5, R-6) SC, HEALTH
26	WP(C)/3504/2016	DR. CHAMPAKALI TALUKDAR and ANR Versus THE STATE OF ASSAM AND 5 ORS	MR.U K NAIR MR.A CHETRY MR W YHOSHII MS.P BORGHAIN MR.M P SARMA MS.N SHYAMAL	SC, HIGHER EDUCATION MR. P D NAIR (SC, COTTON UNIVERSITY, R6)
WITH				
27	WP(C)/2556/2015	DR. MANJIT KUMAR BHATTACHARYYA and 5 ORS, Versus THE STATE OF ASSAM and 5 ORS,	MR.J ABEDIN MR.U K NAIR MS.A CHETRY	GA, ASSAM MR. P D NAIR SC, HIGHER EDUCATION
WITH				
28	WP(C)/3808/2015	DR. AMALENDU CHOUDHURY and 6 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR. A CHETRY MRS. S P NAIR MS. W YHOSHII MR. M P SARMA	GA, ASSAM SC, HIGHER EDUCATION
29	WP(C)/8205/2022 FIXED	ABDUL AWAL Versus THE STATE OF ASSAM AND 3 ORS	MR. M R KHANDAKAR	GA, ASSAM SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 07/09/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 7

[DIVISION BENCH-I AND II

RESPECTIVE SINGLE BENCHES OF THEIR LORDSHIPS
WILL SIT AFTER RISING OF THIS BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>			
1 PIL(Suo Moto)/5/2023	XXXXXX Versus IN RE- THE STATE OF ASSAM AND 4 ORS.	MR. T J MAHANTA	
2 PIL(Suo Moto)/6/2023	XXXXX Versus IN RE- THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR	
3 WP(C)/185/2023 FIXED	SAIDUL ISLAM Versus THE UNION OF INDIA AND 5 ORS	MR A A DEWAN MS S RAJBONGSHI MR M K DAS	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
4 WP(C)/2213/2023 FIXED	MONJILA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MR. A R SIKDAR MR J ISLAM MR. A HUSSAIN MR M ROHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
5 WP(C)/3553/2023 FIXED	MUSSTT. RAHILA KHATUN Versus THE UNION OF INDIA AND 6 OTHRS	MR. M DASGUPTA MD S ALI MD G HUSSAIN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
<u>ADMISSION</u>			
6 WP(C)/1400/2017 FIXED, WITH LCR	NURJAHAN KHATUN @ NURJAHAN BEGUM Versus THE UNION OF INDIA and 4 ORS	MR.M U MAHMUD MR.A DEB MD.S ISLAM MR.M ALI	GA, ASSAM ASSTT.S.G.I.
7 WP(C)/7135/2017 FIXED, WITH LCR	MAYUR ALI Versus THE UNION OF INDIA and 3 ORS	MR.S S S RAHMAN MR.S B RAHMAN MR.M R SODIAL	GA, ASSAM ASSTT.S.G.I.
8 WP(C)/2619/2020 FIXED, WITH LCR	BEHULA KHATUN Versus THE UNION OF INDIA AND 7 ORS.	MR. A F N U MOLLAH MD H R AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

9	WP(C)/5049/2020 FIXED, WITH LCR	AKLIMA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR N AHMED MR G P CHETIA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
10	WA/124/2023 FIXED	M/S DEEPAK AND CO. AND ANR. Versus THE UNION OF INDIA AND 5 ORS.	MS. B CHOWDHURY	DY.S.G.I.
11	WA/147/2023 WITH I.A.(Civil)/1218/2023 in WA/147/2023	DEBA KALITA Versus THE STATE OF ASSAM AND 10 ORS. B DEBA KALITA Versus THE STATE OF ASSAM AND 10 ORS. B	MR S KHOUND MR. K MOHAMMED MR S KHOUND MR. K MOHAMMED	GA, ASSAM SC, WPT AND BC SC, PWD SC, FINANCE GA, ASSAM SC, WPT AND BC SC, PWD SC, FINANCE
12	WA/337/2023 B/O	NISARI HARIA SAMABAI SAMITY LIMITED Versus M/S KALAIKHOWA PACHIM KHALAIBHANGA MATSYAJIBI SAMABAI SAMITY LIIMITED AND 3 ORS.	ALHAJJ I UDDIN B BARMAN	GA, ASSAM
13	WP(C)/2872/2023 FIXED, WITH LCR	JASNARA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. K C ROY	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
14	WP(C)/2899/2023 FIXED	SWATI BIDHAN BARUAH Versus THE STATE OF ASSAM AND 2 ORS	PETITIONER IN PERSON	GA, ASSAM
15	WP(C)/3168/2023 FIXED, WITH LCR	MD. ABDUL KADIR Versus THE UNION OF INDIA AND 5 ORS	MR. Z HAMMAD	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
<u>HEARING</u>				
16	WP(C)/2243/2017 FIXED, WITH LCR	SHARIFA BEGUM Versus THE UNION OF INDIA and 3 ORS.	MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR	GA, ASSAM ASSTT.S.G.I.
17	C.Ex.App./13/2019 FIXED	THE COMMISSIONER OF CENTRAL GOODS AND SERVICES TAX AND CENTRAL EXCISE Versus M/S ASSAM TIMBER PRODUCTS PVT LTD	MR. S C KEYAL MR. B SARMAH	MS. M BORDOLOI MR. A DAS MR. N I KHAN MR. R HUSSAIN
18	C.Ex.App./7/2020	BRAHMAPUTRA CRACKER AND POLYMER LTD. Versus THE COMMISSIONER CENTRAL GOODS AND SERVICE TAX AND CENTRAL EXCISE	MR. D SARAF MR. S S GUPTA	MR. S C KEYAL
19	WP(C)/4379/2020 FIXED, WITH LCR	AMENA KHATUN @ AMENA BEWA Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MR. M ISLAM MS N DEKA MR SAURADEEP DEY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
20	WP(C)/5866/2021	UNION OF INDIA AND 5 ORS. Versus ANIL KUMAR SHARMA AND ANR.	SC, GST	MR M CHANDA MR. S DUTTA MR S CHOUDHURY
21	WP(C)/6622/2021	THE UNION OF INDIA AND 3 ORS. Versus PARAG BARMAN	MR A DASGUPTA MR S CHAKRABORTY	
22	PIL/24/2022 B/O	BODO WRITER ACADEMY AND 94 ORS Versus UNION OF INDIA AND 8 ORS	MR. M GOSWAMI MR R SINGHA	GA, ASSAM SC, WPT AND BC ASSTT.S.G.I. SC, BTC
23	WP(C)/91/2022	THE UNION OF INDIA AND 4 ORS. Versus VINAY KUMAR	MR H GUPTA ASSTT.S.G.I.	MR. S C KEYAL MS D CHAUDHURY MR A K PAUL MR. M DASGUPTA

	WITH I.A.(Civil)/36/2022 in WP(C)/91/2022	THE UNION OF INDIA AND 4 ORS. Versus VINAY KUMAR	MR H GUPTA ASSTT.S.G.I.	
24	WA/289/2022 CAVT. NO.09182/022, FIXED, CAVT./918/2022	THE STATE OF ASSAM Versus ASHISH NATH AND ANR.	SC, P AND R.D. MR. K KONWAR MR. S DUTTA	MR. K N CHOUDHURY (R1) MR. J M A CHOUDHURY MR. A B T HAQUE FOR CAVEATOR
25	WITH WA/291/2022 CAVT. NO. 09182/022,	BIMOLA SUKLABAIIDYA Versus ASHISH NATH AND 4 ORS.	MR P NAYAK	SC, P AND R.D. GA, ASSAM MR. J M A CHOUDHURY MR. A B T HAQUE FOR CAVEATOR
	WITH I.A.(Civil)/2764/2022 in WA/291/2022	BIMOLA SUKLABAIIDYA Versus ASHISH NATH AND 4 ORS.	MR P NAYAK	SC, P AND R.D. GA, ASSAM MR. J M A CHOUDHURY MR. A B T HAQUE FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 07/09/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
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11)	MR P K KALITA	01-09-2023	To	20-09-2023
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13)	MR. S CHETIA	07-09-2023	To	08-09-2023
14)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
15)	MS. R D MOZUMDAR	07-09-2023	To	14-09-2023
16)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
17)	MR. I HUSSAIN	07-09-2023	To	08-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday, 7th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH COMPRISING OF HIS LORDSHIP
AND HONOURABLE MRS. JUSTICE S.P. KHAUND]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	WP(C)/118/2023	JLD CONSTRUCTION PRIVATE LTD Versus THE UNION OF INDIA AND 5 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	MR. P K TIWARI (R-2 TO 5) MR. A R GOGOI (R-2 TO 5) DY.S.G.I.
ORDERS				
2	Review.Pet./106/2023 WITH WP(C)/6742/2022 (D/O)	GARJAN BULLATJAN MATCHAJIBI MINPALAN SAMABAY SAMITY LIMITED Versus THE STATE OF ASSAM AND 4 ORS.	MR. S K GOSWAMI MR. B K GOSWAMI	GA, ASSAM SC, AFDC
HEARING				
3	WP(C)/2307/2014 FIXED	GREEN VALLEY RICE TECH PVT. LTD. Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED and ANR.	MR D K MISHRA MR.S K KEJRIWAL MR.S K KEJRIWAL MR. B PRASAD MRSS KEJRIWAL	SC, APDCL

LEAVE NOTE OF ADVOCATES FOR 07/09/2023

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 9

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>			
1 Bail Appln./2538/2023 FIXED	MD. ASLAM KHAN Versus THE STATE OF ASSAM	M K BORAH MS. P. KASHYAP	PP, ASSAM
2 Bail Appln./3093/2023	RUPCHAND ALI Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
3 Bail Appln./3095/2023	BIRENDRA KUMAR Versus THE STATE OF ASSAM	MS. S E AHMED MS. N DEVI	PP, ASSAM
4 Bail Appln./3096/2023	BHABEN DAS Versus THE STATE OF ASSAM AND ANR	MR. R PHUKAN	PP, ASSAM SC, EXCISE DEPTT.
5 Bail Appln./3097/2023	MD RANJAN ALI @ RANJAN ALI Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
6 Bail Appln./3099/2023	AMIR HAMJA Versus THE STATE OF ASSAM AND ANR	MR. B K GOGOI MR. B BISHAYA	PP, ASSAM
7 Bail Appln./3100/2023	KISHORE KALITA Versus THE STATE OF ASSAM AND ANR	MR. I CHOUDHURY G BAROOAH R L CHUTIA MR. C DAS	PP, ASSAM
8 Bail Appln./3101/2023	AVINASH DAS Versus THE STATE OF ASSAM	MR. J BARMAN MR D J BORO	PP, ASSAM
9 Bail Appln./3103/2023	MANIRUL SK @ MOHIBUR Versus THE STATE OF ASSAM AND ANR	MR. R ISLAM	PP, ASSAM
10 Bail Appln./3106/2023	BANKIM MEDHI Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
11 Bail Appln./3108/2023	RAFIQUL ISLAM Versus THE STATE OF ASSAM	MR. S CHOWDHURY MR. LENTSO MS G SWAMI	PP, ASSAM
12 Bail Appln./3110/2023	MD. ABDUL JALIL Versus THE STATE OF ASSAM	MR. M RAHMAN	PP, ASSAM

13	Bail Appln./3113/2023	MUKUNDRA UPADHYAY Versus THE STATE OF ASSAM	MR M H AHMED MS N SULTANA I AMIN	PP, ASSAM
14	Bail Appln./3114/2023	USMAN ALI Versus THE STATE OF ASSAM	MR. A R BHUYAN MR S ABDULLAH	PP, ASSAM
15	Bail Appln./3117/2023	ESUP ALI @ YOUSUF ALI Versus THE STATE OF ASSAM AND ANR	MR J K Bhuyan MR G BHARADWAJ MR N BRAHMA	PP, ASSAM
16	Bail Appln./3118/2023	FULCHAN KHAN @ PHULCHAN KHAN AND ANR Versus THE STATE OF ASSAM	MR. A.I. AHMED MS B DEVI MR P SAH MR A I AHMED	PP, ASSAM
17	Bail Appln./3122/2023	RAMECHA KHATUN Versus THE STATE OF ASSAM AND ANR	MR. S MUNIR MS. L ISLAM	PP, ASSAM
18	Bail Appln./3123/2023	NIJAM DAIMARY @ VEBALA Versus THE STATE OF ASSAM	MR. S CHOWDHURY MR. LENTSO MS G SWAMI	PP, ASSAM
19	Bail Appln./3126/2023	ANOWAR SHEIKH @ ANWAR SHEKH @ ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR A HUSSAIN MR. A T SARKAR MS S PATAR	PP, ASSAM
20	Bail Appln./3127/2023	SANJAY KHANIKAR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA	PP, ASSAM
21	Bail Appln./3128/2023	SAYED AHMED BARBHUIYA @ POTOL Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
22	Bail Appln./3129/2023	MOSRAF ALI Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MR S AFRIDI D J BARMAN	PP, ASSAM
<u>MOTION</u>				
23	Crl.Rev.P./281/2023 FIXED	NIKUMONI GAYAN Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
24	AB/3033/2023	AYNAL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
25	AB/3042/2023	KABITA DAS Versus NARCOTICS CONTROL BUREAU	MR H R CHOUDHURY MR. S TALUKDAR	SC, NCB
<u>ADMISSION</u>				
26	Crl.Pet./711/2021 FIXED	M/S MAA KARNI TRADERS AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. S P ROY MS S DAS	PP, ASSAM
WITH				
27	Crl.Pet./712/2021	M/S KUMAR TRADERS AND CO. AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. S P ROY MS S DAS	PP, ASSAM
WITH				
28	Crl.Pet./713/2021	M/S MAA KAMAKHYA TRADERS AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. S P ROY MS S DAS	PP, ASSAM
WITH				
29	Crl.Pet./716/2021	M/S KUMAR ENTERPRISE AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. S P ROY MS S DAS	PP, ASSAM
30	Crl.Pet./993/2022 WITH LCR 2 FILES, B/O	JAMIR ALOM Versus THE STATE OF ASSAM AND ANR	MR S C PANDIT MD S ULLAH MR N K KAKATI	MS. RUKMINI BARUA(R-2) MS. PADMINI BARUA (R-2) PP, ASSAM

31	Crl.Pet./1144/2022 WITH LCR 1 FILE, FIXED	CHAMPA BARMAN AND 3 ORS. Versus THE STATE OF ASSAM AND ANR	MR F KHAN RHITUSHREE TALUKDAR Q. KIBA K. SUMI	MR. B J MUKHERJEE (r-2) MS R SAHA (r-2) PP, ASSAM
<u>BAIL HEARING (BA)</u>				
32	Bail Appln./3125/2022 WITH OFFICE NOTE, LCR FILE, FIXED	BIKRAM DAS @ JATLI AND ANR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. S ALI MR. D BORA MR. N MAHAJAN	
33	WITH Bail Appln./3127/2022	MOHAN CHANDRA DAS @ MOHAN DAS AND 2 ORS. Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. S ALI MR. D BORA MR. N MAHAJAN	PP, ASSAM
34	WITH Bail Appln./1583/2023	ABINASH BORAH AND 6 ORS Versus THE STATE OF ASSAM	MS M DAS FOR LEGAL AID	PP, ASSAM
35	Bail Appln./1997/2023 FIXED	BASIR UDDIN Versus THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MR. RASHIDUL ISLAM MR J I MONDAL MS. M BEGUM	PP, ASSAM
36	Bail Appln./2106/2023 WITH OFFICE NOTE, LCR FILE, FIXED	ABDUL LATIF Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
37	Bail Appln./2187/2023 FIXED	AZIBUR @ AZIZ RAHMAN AND ANR Versus THE STATE OF ASSAM	MR Z RAHMAN MR S DEKA	PP, ASSAM
38	Bail Appln./2297/2023 WITH OFFICE NOTE, FIXED	MD. ISLAM UDDIN Versus THE STATE OF ASSAM	DR. P K GOSWAMI MR A BARMAN	PP, ASSAM
39	Bail Appln./2376/2023 FIXED	RAHIMUDDIN AND 2 ORS. Versus THE STATE OF ASSAM	MR. DITUL DAS A ACHARJEE	PP, ASSAM
40	Bail Appln./2609/2023 WITH OFFICE NOTE, FIXED	JUGAL DAS Versus THE STATE OF ASSAM	MRS. P B BORDOLOI	PP, ASSAM
41	Bail Appln./2662/2023 FIXED	ABUL KHAYER MD SIDDIQUE Versus THE STATE OF ASSAM	MR. U J SAIKIA S BARO MS. S R KALITA	PP, ASSAM
42	Bail Appln./2673/2023 WITH OFFICE NOTE, FIXED	NUR NABI Versus THE STATE OF ASSAM AND ANR	MR. A ROSHID MS. T BEGUM	PP, ASSAM
43	Bail Appln./2708/2023 WITH OFFICE NOTE, LCR FILE, FIXED	ABDUR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM	MS. J PAUL MR. T PRADHAN	PP, ASSAM
44	Bail Appln./2779/2023 WITH OFFICE NOTE, FIXED	NUR MOHAMMAD RAHMAN @ NUR MOHAMMAD @ BABUL AND ANR. Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
45	WITH AB/2736/2023	EJAJUL HOQUE Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
46	Bail Appln./2905/2023 WITH OFFICE NOTE, FIXED	PRANAB DAS Versus UNION OF INDIA	MR. D BARUAH MS. T. PAIT	SC, NCB
47	Bail Appln./2918/2023 WITH OFFICE NOTE, FIXED	MALEKA BEGUM Versus THE STATE OF ASSAM AND ANR.	MR. B CHOWDHURY	PP, ASSAM

48	Bail Appln./2939/2023 FIXED	RAJA DAS Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN	PP, ASSAM
49	Bail Appln./3048/2023 FIXED	ASHADUL HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN H G DAISY MR. R ISLAM MR N ZAMAN	PP, ASSAM

BAIL HEARING

50	AB/923/2023 FIXED	ABDUL KHALEK AND 2 ORS Versus THE STATE OF ASSAM	MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
51	AB/1409/2023 FIXED	RASHIDUL HOQUE @ RASHIDUR RAHMAN AND ANR Versus THE STATE OF ASSAM AND ANR.	MR. M S ALAM MR. M S ALAM MR S J SHAMIM	PP, ASSAM

ORDERS

52	I.A.(CrI.)/314/2020 WITH OFFICE NOTE, LCR 7 FILES, B/O in CrI.A./140/2020 WITH CrI.A./140/2020	SRI SOMESWAR PAW Versus STATE OF ASSAM AND ANR	MR D TALUKDAR MR P CHOUDHURY	PP, ASSAM
		SRI SOMESWAR PAW Versus STATE OF ASSAM AND ANR	MR D TALUKDAR MR P CHOUDHURY MR. P P BORTHAKUR MAYUR DAS MS IVY HUSSAIN MS A HUSSAIN	PP, ASSAM
53	I.A.(CrI.)/67/2023 WITH OFFICE NOTE, LCR 5 FILES, FIXED in CrI.A./26/2023 WITH CrI.A./26/2023	MOHIBUL ISLAM @ MAHIBUL ISLAM @ MAHIDUL ISLAM @ MAHIBUL . Versus THE STATE OF ASSAM AND ANR.	M ALAMGEER MR. A AHMED MR. A AHMED MD A ALI MR. S I TALUKDAR MR. I U CHOWDHURY D HUSSAIN	PP, ASSAM
		MOHIBUL ISLAM @ MAHIBUL ISLAM @ MAHIDUL ISLAM @ MAHIBUL Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY M ALAMGEER MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
54	CrI.Pet./800/2023 WITH LCR 1 FILE, FIXED	UNION OF INDIA Versus LAKHAN DAS	MR. S C KEYAL SC, NCB	

HEARING

55	I.A.(CrI.)/443/2021 WITH LCR 5 FILES, P.B.-1, FIXED in CrI.A./171/2021 WITH CrI.A./171/2021	MD. RANU AHMED Versus THE STATE OF ASSAM AND ANR.	MR P KATAKI MRS R BEGUM MRS. M D BORUAH	PP, ASSAM
		MD. RANU AHMED Versus THE STATE OF ASSAM AND ANR.	MR P KATAKI MRS R BEGUM MRS. M D BORUAH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/09/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	WP(C)/1319/2012 FIXED	HAV. MEHER SINGH and 7 ORS Versus THE STATE OF ASSAM AND ORS	MR.R ISLAM MR.B SINGHA MS.K BHUYAN	GA, ASSAM
2	WP(C)/1680/2012	PRADYUT BARUAH Versus PRINCIPAL SECRETARY GOVERNMENT OF ASSAM and ORS	MR.N J DUTTA MR.K D SARMA	GA, ASSAM SC, FINANCE
3	WP(C)/1698/2012	BIPIN CHANDRA THAKURIA Versus THE STATE OF ASSAM AND ORS	MD.B HUSSAIN MR.A K HUSSAIN MR.N I KHAN MRSS H HUSSAIN	GA, ASSAM SC, BTC
4	WP(C)/2408/2012	RAJU KUTUM Versus THE STATE OF ASSAM AND ORS	MR.A SARMA MR.U K NAIR MR.A CHETRY MRS.S P NAIR	GA, ASSAM MR.A J DAS MR.I CHOWDHURY MRJ PAYENG MS.J BORUAH MR.P DEKA MR.A K BARUAH
ADMISSION				
5	WP(C)/753/2022 FIXED	T. SEIMINTHANG HAKIP Versus THE UNION OF INDIA AND 2 ORS	MS. N K DEVI MR. N A SINGH	MR. A K DUTTA (R-1,2,3) ASSTT.S.G.I.
6	WP(C)/4950/2022 FIXED	MADAN CHANDRA KAIBARTA Versus THE STATE OF ASSAM AND 4 ORS.	MR. B PURKAYASTHA MR. B ZAMAN	GA, ASSAM
7	WP(C)/5929/2022 FIXED	KAKUMONI BARMAN Versus PUNJAB NATIONAL BANK AND 3 ORS	MRS. R DEVI MR. D J DAS MR. A R TAHBILDAR	SC, PNB SC, G U
8	WP(C)/246/2023 FIXED	BHASKAR OJAH Versus THE STAE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM MR. H G HAZARIKA	GA, ASSAM
9	WP(C)/2000/2023 FIXED	RAMESH KUMAR PUNIA Versus THE UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA	DY.S.G.I.

	WITH I.A.(Civil)/1315/2023 in WP(C)/2000/2023	THE UNION OF INDIA AND 8 ORS Versus RAMESH KUMAR PUNIA	MS. B SARMA	MR. R MAZUMDAR
10	WP(C)/4452/2023 FIXED	ABDULLA AL MASUD MOLLAH Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, P AND R.D.
11	WITH WP(C)/4721/2023	MD. SADDAM HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, P AND R.D.
<u>ORDERS</u>				
12	Review.Pet./7/2023 FIXED, IN WP(C)/7215/2018 (D/O)	THE STATE OF ASSAM AND ANR. Versus BOBBY DEKA AND 16 ORS.		MR. S KATAKI (R- 1, 3-6, 8-11, 13-15, 17) MR B P BORAH (R-2,7,12 & 16) MS. R DUTTA (R- 1, 3-6, 8-11, 13-15, 17)
13	WITH Cont.Cas(C)/498/2022	RINA PAUL AND 2 ORS Versus BIVASH MODI AND ANR	MR B P BORAH MR P J DUTTA MR R S RONGHANG	MR D KALITA (R-1,2) MR. D NATH (r-1,2)
14	WITH Cont.Cas(C)/534/2022	MS. BOBBY DEKA AND 12 ORS Versus MUKESH CHANDRA SAHU AND ANR	MR. S KATAKI MS. R DUTTA	MR. D NATH
15	Cont.Cas(C)/500/2023 B/O	SRI RAMESH JARADHARA Versus SRI DEBASISH GANGOPADHYAY AND ANR.	DR. R SARMAH MISS A CHETIA	
<u>HEARING</u>				
16	WP(C)/2038/2014 FIXED	M/S LAXMI NARAYAN KRAFT INDUSTRIES Versus THE UNION OF INDIA and 8 ORS	MR.K AGARWAL MR.S C KEYAL MR. R DUBEY MS.P BARUAH	MR.S SAIKIA SC, TAXES ASSTT.S.G.I. MR.S SAMARIA SC, INDUSTRIES
17	WP(C)/729/2022	BIMAL PAYENG Versus THE STATE OF ASSAM AND 6 ORS	MR J PAYENG MS. C BARMAN	MR. J K GOSWAMI, GA, ASSAM (R-2,3,4,6) MR T THAKURIA, SC, ELE. EDU. DEPTT, ASSAM (R-7) SC, EDU MR. P NAYAK, SC, FINANCE DEPTT. (R-1,5)
18	WP(C)/945/2023 B/O	MUFAFSEL HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR F HAQUE	GA, ASSAM MR. R ALI (r-4) MR M SHELM (r-4) H A AHMED (r-4) SC. REVENUE

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LEAVE NOTE OF ADVOCATES FOR 07/09/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
4)	MR. B K DAS	01-09-2023	To	17-09-2023
5)	MS. P DAS	01-09-2023	To	17-09-2023
6)	MR. S B PRASAD	28-08-2023	To	10-09-2023
7)	MS.SHOMA DASGUPTA	30-08-2023	To	10-09-2023
8)	MS SUPRIYA DASGUPTA	30-08-2023	To	10-09-2023
9)	MRS. V L SINGH	07-09-2023	To	10-11-2023

10)	MR. Y S MANNAN	07-09-2023	To	08-09-2023
11)	MR P K KALITA	01-09-2023	To	20-09-2023
12)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
13)	MR. S CHETIA	07-09-2023	To	08-09-2023
14)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
15)	MS. R D MOZUMDAR	07-09-2023	To	14-09-2023
16)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
17)	MR. I HUSSAIN	07-09-2023	To	08-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,7th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/1019/2018 FIXED	AJIT CHANDRA DUTTA Versus THE UNION OF INDIA AND 5 ORS.	MRS J M KONWAR MR. R KALITA MR. R SALOI	MR. T J MAHANTA MR. M PHUKAN MR. P P DUTTA MR. A BHATTACHARYYA MR. A BORUA ASSTT.S.G.I. SC, IOCL, MR M K CHOUDHURY
2	WP(C)/1358/2023 FIXED	M/S H K SAGAR REALTORS LLP AND ANR. Versus M/S ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS.	MR. K N CHOUDHURY MR. D GOSWAMI MR N K KASHYAP	SC, APDCL MR SAURADEEP DEY
3	WITH WP(C)/749/2023	ASSAM POWER DISTRIBUTION COMPANY LTD. AND ANR. Versus THE ELECTRICITY OMBUDSMAN AND 3 ORS.	SC, APDCL MR. P N GOSWAMI MR B CHOUDHURY MR. K P PATHAK	MR. D GOSWAMI (r-2) MR SAURADEEP DEY (r-1)
HEARING				
4	WP(C)/1925/2009 PART-HEARD AT 2:00 P.M., FIXED	A INDU DEVI,B JITENDRA NATH SARMA,B HIMAKSHI SHARMA AND ANR. Versus THE STATE OF ASSAM AND ORS	MR.K P SARMA MR.H DAS	MS.M HAZARIKA GA, ASSAM MR. P K ROY MR.P K DEKA MR.J K PARAJULI MR. S K CHAKRABORTY MR.D SAIKIA MR.R SARMA MR.H DEKA MR.C K S BARUAH SC, GMC SC, G M D A MR.L K SHARMA MR.N RAJKHOWA MR.M BURAGOHAIN
	WITH I.A.(Civil)/1113/2019 in WP(C)/1925/2009	BALENDRA NATH SARMA Versus THE STATE OF ASSAM AND 41 ORS	MR H DAS	GA, ASSAM SC, REVENUE SC, GMC

5	WITH WP(C)/5689/2007	SRI JOYNATH SARMA AND ORS. Versus THE STATE OF ASSAM AND ORS.	MS.M HAZARIKA MR.S SAMARIA
6	WITH WP(C)/6512/2007	JOYANTH SARMA and ORS. Versus THE GOVT. OF ASSAM and ORS.	MR.P K DEKA MR.J K PARAJULI MR.N RAJKHOWA GA, ASSAM SC, GMC
7	WITH WP(C)/2300/2010	JOYNATH SARMA and 30 ORS Versus THE STATE OF ASSAM AND ORS	MR.J K PARAJULI MR.C K S BARUAH MR.N RAJKHOWA GA, ASSAM SC, GMC
8	WITH WP(C)/2872/2013	ON THE DEATH OF PETITIONER NO.1 RABINDRA NATH SARMA Versus THE STATE OF ASSAM AND 7 ORS	MR.B C DAS MR. P K ROY MR.J K PARAJULI MR. S K CHAKRABORTY MR.P K DEKA MR.D DAS MRS.N S PARAJULI MR.D M NATH GA, ASSAM SC, REVENUE
9	WP(C)/857/2013 FIXED	AGRICULTURAL AND PROCESSED FOOD PRODUCTS EXPORTS DEVELOPMENT AUTHORITY APEDA and ANR. Versus THE UNION OF INDIA and 2 ORS	MR.S N SARMA MR.A SARMA MR.K KALITA MR. K R BOROOAH MS.P KHOUND MR.A JAHID MR.N DHAR MR.D BARUA C.G.C. MR.S CHAKRABORTY MR. L C DEY MR.C K S BARUAH MR H Dey ASSTT.S.G.I. MRD K MAHANTA MRJ K KAR MR.B K BHAGAWATI
10	WP(C)/1962/2013 FIXED, WITH LCR	THE MANAGEMENT OF BOGAPANI TEA ESTATE Versus THE SECRETARY, ASSAM CHAH MAZDOOR SANGHA and ANR.	MR.S N SARMA MR.A SARMA MR.K KALITA MR.S CHOUDHURY MR.A JAHID
11	WP(C)/6653/2014	SUKHAMAY DEY Versus THE STATE OF ASSAM AND 8 ORS	MR.A J SARMA MR.P D NAIR MR G ALAM MR.H ROHMAN MR.D NAG MR.K BUI MR.C BARUAH MR S S DEY (SC, GHC) GA, ASSAM SC, AG MR.U K NAIR MR.B GOGOI MR. R K TALUKDAR (R-7) SC, PENSION SC, FINANCE (SC, GHC)
12	WP(C)/5069/2016 FIXED, WITH LCR	AIR INDIA LIMITED Versus THE UNION OF INDIA and 3 ORS	MR.A K SARKAR MR.T K BORA MR.R N MAJUMDAR MR.S DASGUPTA(R-3) C.G.C. MR.K K PARASAR(R-1,2&4) MRJ K KARR-3 ASSTT.S.G.I.
13	WP(C)/3872/2017 FIXED, WITH LCR	M/S. PERTABGHUR TEA ESTATE and ANR. Versus HIREN BHUMIJ and ANR.	MR.K GOSWAMI MS.A NEOG MR. A D GUPTA MR. R SARKAR MR. B DAS
	WITH I.A.(Civil)/1474/2023 in WP(C)/3872/2017	HIREN BHUMIJ, Versus M/S. PERTABGHUR TEA ESTATE and ANR.	MR. A D GUPTA MS B DAS MR. K GOSWAMI
14	WP(C)/3275/2019 FIXED, WITH LCR- 4 FILES	THE MANAGEMENT OF ASSAM CARBON PRODUCTS LTD. Versus THE ASSAM CARBON WORKERS AND EMPLOYEES UNION	S N SARMA MR. M HUSSAIN MR. K KALITA MR. C BASUMATARY MR A DASGUPTA MS. B DAS MR. B DAS MR. R SARKAR

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2)	MR R YADAV	19-07-2023	To	09-09-2023
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (IMPLEADMENT OF PARTY)			
1 I.A.(Civil)/3453/2022 B/O in WP(C)/7448/2019	SYED TAFIKUDDIN AHMED Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. (APDCL) AND 7 ORS	MR. B K DAS MR H P GUWALA	MR B D DAS SC, APDCL MR. P MAHANTA (r-6,7,8) MR. R B GOHAIN (r-6,7,8) MR A KHARSOHUM (r-6,7,8) MS C DAS (r-6,7,8)
WITH WP(C)/7448/2019	SYED TAFIKUDDIN AHMED Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. (APDCL) AND 3 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, APDCL
ADMISSION			
2 WP(C)/3394/2018 FIXED	GAJEN DAS AND 6 ORS. Versus ALLAHABAD BANK AND 2 ORS.	MR. A J SARMA MR. S CHAKRABORTY MR. M DASGUPTA	MR. S CHAMARIA Mukesh Sharma S K HAZARIKA MR P AGARWAL MS. S YASMIN
3 WP(C)/13/2019 FIXED	MALATI BALA ROY @ MALATI RAY Versus THE STATE OF ASSAM AND 5 ORS.	MR. A DAS	GA, ASSAM MR. R BORPUJARI (SC, REVENUE DEPTT) SC, FINANCE DEPTT.
4 WP(C)/6895/2021 FIXED	SOFIUL ALOM Versus THE STATE OF ASSAM AND 4 ORS	MR. P K TIWARI MR. DITUL DAS MR. A R GOGOI MR. R RAHMAN	SC, AG (A AND E) SC, P AND R.D. GA, ASSAM SC, FINANCE
HEARING			
5 WP(C)/2664/2019 PART-HEARD, FIXED, WITH WP(C)/2558/2020 (D/O), WP(C)/2582/2020 (D/O)	SHREE BALAJI ENTERPRISE Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	MR. S C KEYAL ASSTT.S.G.I.

6	WITH WP(C)/1936/2019	M/S. RHINO PRINT O PACKS Versus UNION OF INDIA AND 6 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.
7	WITH WP(C)/2659/2019	SHREE BALAJI POLYMERS Versus UNION OF INDIA AND 6 ORS.	DR. ASHOK SARAF MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.
8	WITH WP(C)/2660/2019	M/S. HOMETEK INDIA SNACKS MANUFACTURING CO. Versus UNION OF INDIA AND 6 ORS.	DR. ASHOK SARAF MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.
9	WITH WP(C)/2661/2019	NANO STEEL PVT. LTD. Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	MR. S C KEYAL ASSTT.S.G.I.
10	WITH WP(C)/2662/2019	SHREE BALAJI UDYOG Versus UNION OF INDIA AND 6 ORS.	DR. ASHOK SARAF MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.
11	WITH WP(C)/2668/2019	NORTH EAST WOOD SUPPLY Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.
12	WITH WP(C)/2673/2019	M/S. KISHLAY SAVOURY FOODS Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.
13	WITH WP(C)/2677/2019	M/S. PITARJI BIOFUELS Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	MR. S C KEYAL ASSTT.S.G.I.
14	WITH WP(C)/2703/2019	AMIKER ENTERPRISES PVT. LTD. Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.
15	WITH WP(C)/2715/2019	SAJJAN KUMAR JALAN (HUF) AND ANR. Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	MR. S C KEYAL ASSTT.S.G.I.
16	WITH WP(C)/2762/2019	PRATAAP SNACKS LTD. Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.

17	WITH WP(C)/2764/2019	PRATAAP SNACKS LTD. (UNIT-II) Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	ASSTT.S.G.I.
18	WITH WP(C)/4375/2020	M/S KESHARI UDYOG Versus THE UNION OF INDIA AND 6 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	MR. S C KEYAL SC, CENTRAL EXCISE
19	WP(C)/532/2012 FIXED	NIRMAL KONWAR Versus THE STATE OF ASSAM AND ORS	MR.S K MEDHI MR.N DEKA MR.M CHETIA MR.D DEKA	MRSB BHUYAN SC, P W D
20	WITH WP(C)/520/2012	AKHTAR ALI and ANR. Versus THE STATE OF ASSAM AND ORS	MR.S K MEDHI MR.N DEKA MR.M CHETIA MR.D DEKA	MS.B DUTTA MRSB BHUYAN SC, PWD
21	WITH WP(C)/521/2012	PULIN MEDHI Versus THE STATE OF ASSAM AND ORS	MR.S K MEDHI MR.N DEKA MR.D DEKA	MRSB BHUYAN SC, PWD
22	WP(C)/1135/2012 FIXED	FATEMA KHATUN @ FATEMA BIBI Versus THE STATE OF ASSAM AND ORS	MR.M U MAHMUD MR A ISLAM MR.A T SARKAR MR.M I HUSSAIN MR.S HOQUE MR.H R CHOUDHURY	MR.B K SARMA SC, SOCIAL WELFARE
23	WP(C)/3576/2012 (TOP OF THE LIST)	BASANTA KR. ROY Versus THE STATE OF ASSAM AND ORS	MR.H GUPTA	GA, ASSAM C.G.C. MR.U K NAIR MR.G PEGU(R-9) SC, PENSION and PUBLIC GRIEVANCES ASSTT.S.G.I.
24	WP(C)/3580/2012 (TOP OF THE LIST)	DHARMESWAR BORO Versus THE STATE OF ASSAM AND ORS	MR.H GUPTA	GA, ASSAM C.G.C. MR.U K NAIR MR.C K S BARUAH ASSTT.S.G.I. SC, PENSION & PUBLIC GRIEVANCES
25	WP(C)/6723/2013 WITH WA/293/1997 (D/O), WA/527/1996 (D/O), CR/1366/1994 (D/O)	KUSHAL KOWAR DEKA and 5 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR.M K CHOUDHURY MR.S HUSSAIN MR.N BARUAH MR.T N SRINIVASAN	MR.B BANERJEE(R- 6-8)(- -9) GA, ASSAM MS.C MOZUMDARR- 6-8R-9 MR. R MAZUMDAR MRS P RAI MS.M BARMAN MS.M DEB(R- 6-8) MR.D F A AHMED(R- 6-8) MR.J LASKAR(R- 6-8) MS.D GHOSH MR H BEZBARUA MR.A DEY(R- 6-8) MR.M ISLAM MR.A MOBARAQUE(R- 6-8) MR. S DUTTA (SC, FOREST DEPT.) MS.B GOGOI MS. P K DEVI
	WITH MC/78/1997 in WP(C)/6723/2013	L CHETIA Versus M SHARMA	MR. A BHAGAWATI MRS A HAZARIKA MR. SK MUKTAR	MR. PK ROY MR. GP BHOWMIK

26	WITH WP(C)/4273/2020	RUBUL PATHAK Versus THE STATE OF ASSAM AND 4 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, FOREST
27	WITH WP(C)/4294/2020	KUSHAL KONWAR DEKA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, APSC SC, PERSONAL DEPT. SC, FOREST
28	WITH WP(C)/4942/2020 CAVT. NO. 05682/020,	ASHOK KR. DEV CHOUDHURY AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY MR. R GOSWAMI MS. R DEVI	MR. U K NAIR GA, ASSAM SC, APSC MR. A CHETRY MR. A BORO MS U SHARMA FOR CAVEATOR SC, PERSONAL DEPT.
29	WITH WP(C)/4948/2020	KUSHAL KOWAR DEKA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, APSC SC, FOREST SC, PERSONNEL DEPT.
	WITH I.A.(Civil)/92/2021 in WP(C)/4948/2020	ASHOK KR. DEV CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS	MR. R GOSWAMI MISS. P KALITA MS. R DEVI	SC, APSC SC, APSC
30	WITH WP(C)/1148/2021 CAVT. NO. 01302/021,	KUSHAL KONWAR DEKA AND ANR Versus THE STATE OF ASSAM AND 9 ORS	MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. K N CHOUDHURY GA, ASSAM SC, APSC MR. R GOSWAMI SC, FOREST FOR CAVEATOR MS. U BHATTACHARYYA MS. R DEVI
31	WP(C)/2546/2015 FIXED	RAJ SOBHAN GOSWAMI Versus THE STATE OF ASSAM AND 2 ORS	MR.U K NAIR MR.A CHETRY MSW YHOSHII MR.M P SARMA	GA, ASSAM
32	WP(C)/3900/2017 WITH WP(C)/4291/2018 (D/O), WITH WP(C)/703/2022 (D/O)	RAFIQUL HUSSAIN and 3877 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR. K N CHOUDHURY MR. K N CHOUDHURY MR. R B PHOOKAN R SARMAH R SARMAH MR.B J TALUKDAR MR. D J DAS MS N MAHANTA MR K J HAZARIKA MS.N DAS MR.D K ROY	SC, WATER RESOURCE
	WITH I.A.(Civil)/1330/2022 in WP(C)/3900/2017	AVTAR SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR. B K GOGOI	SC, WATER RESOURCE
33	WITH WP(C)/4567/2020	SHADAR KHAN AND 44 ORS Versus THE STATE OF ASSAM AND 15 ORS	MR A N AHMED	GA, ASSAM SC, WATER RESOURCE SC, FINANCE
34	WITH WP(C)/194/2021	PRANAB KALITA AND 16 ORS Versus THE STATE OF ASSAM AND 5 ORS.	MR A N AHMED	GA, ASSAM SC, WATER RESOURCE
35	WITH WP(C)/5823/2021	PRANJAL KALITA AND 510 ORS Versus THE STATE OF ASSAM AND 16 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. K M HASSAN MR. D J DAS MS N J BEGUM	GA, ASSAM SC. WATER RESOURCE DEPTT.

36	WITH WP(C)/7209/2021	JOYNAL ABEDIN AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR. S RANA	SC, WATER RESOURCE
37	WP(C)/5008/2017 FIXED	LALIMIYA CHOUDHURY Versus THE STATE OF ASSAM and 5 ORS	MR.R BORAH MR.R PHUKAN MR.P TALUKDAR	GA, ASSAM
38	WP(C)/6002/2017 FIXED	PANKAJ BEZBARUAH Versus THE UNION OF INDIA and 4 ORS.	MR.B K DAS MR.H P NEOG MR.H P GUWALA	MR.S C KEYAL ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 07/09/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
4)	MR. B K DAS	01-09-2023	To	17-09-2023
5)	MS. P DAS	01-09-2023	To	17-09-2023
6)	MR. S B PRASAD	28-08-2023	To	10-09-2023
7)	MS.SHOMA DASGUPTA	30-08-2023	To	10-09-2023
8)	MS SUPRIYA DASGUPTA	30-08-2023	To	10-09-2023
9)	MRS. V L SINGH	07-09-2023	To	10-11-2023
10)	MR. Y S MANNAN	07-09-2023	To	08-09-2023
11)	MR P K KALITA	01-09-2023	To	20-09-2023
12)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
13)	MR. S CHETIA	07-09-2023	To	08-09-2023
14)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
15)	MS. R D MOZUMDAR	07-09-2023	To	14-09-2023
16)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
17)	MR. I HUSSAIN	07-09-2023	To	08-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,7th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
1 RSA/124/2010	KHAGENDRA HALOI, Versus ON THE DEATH OF BINAPANI TALUKDAR HER LEGAL HEIRS PRAKASH TALUKDAR and ANR,	MR.P K DEKA MR.R SARMA MR.H DEKA MR.M BURAGOHAIN	MR.K KONWAR MR.N K KALITA MR.R DUARAH
2 MACApp./317/2016	SMT BONDITA DUTTA BORDOLOI and 2 ORS Versus UNITED INDIA INSURANCE CO. LTD and ANR.	MR. S P CHOUDHURY MR. A S DHILLON	MS N KALITA (R-1) MR. S DUTTA (R-1) MR. C SHARMA (R-1) MS. P DOWERAH (R-1) MS. M CHOUDHURY (R-1) MS. S THAKURIA (R-1)
3 CO/11/2019 IN MAC.APP. 231/2018(D/O) in MACApp./231/2018	SRI HOREN RAJKONWAR AND ANR Versus UNITED INDIA INSURANCE CO. LTD AND ANR	MR G BOKALIAL	MR. S DUTTA MR. S THAKUR
4 CO/12/2019 IN MAC.APP. 891/2018(D/O) in MACApp./891/2018	SRI HOREN RAJKONWAR AND ANR Versus UNITED INDIA INSURANCE CO. LTD AND ANR	MR. S BORTHAKUR MR G BOKALIAL	MR. S DUTTA MS. N MODI MS M CHOUDHURY
5 CRP(IO)/300/2022	VINOD KUMAR KEDIA Versus M/S. J N AGENCY AND 15 ORS	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS. S. TODI MR H K SARMA	MR. R DUBEY (R1-R5) MS. A B KAYASTHA (R1-R5) MR. A N I HUSSAIN (R1-R5)
6 MACApp./767/2022	DAIBAKI BARUAH AND 2 ORS. Versus NISHA KUMARI AND 2 ORS.	MS RUKMINI BARUA MS PADMINI BARUA	MS. R D MOZUMDAR MS. R D MOZUMDAR MRS N. AGARWAL CHANDAK (R-1) MS. C MOZUMDAR MR. S P SHARMA
TOP OF THE LIST			
7 MFA/48/2006 (HEARING), WITH LCR	M/S NATIONAL INSURANCE CO. LTD. Versus LALDARI CHOUDHURY and ANR.	MR.B C DAS MR.R C PAUL MR.S ROY	MR.J P SARMA
8 RSA/9/2008 (HEARING), WITH LCR	TARUN CH. DAS Versus MADHAB DAS @ TINGTING and ORS	MR.A J SARMA MR.R SARMA MR. D MAZUMDAR MS.R D BHUYAN	MR.S K JAIN MRB PUSHILAL MR.P MAHANTA MR.T C KHATRI

ADMISSION

9	CRP/8/2022 FIXED	HIREN SAIKIA Versus MADHAB CHOUDHURY AND 3 ORS	MR. S K SINGH MR B PUSHILAL	MR. S SAHU
10	CRP(IO)/196/2023 CAVT. NO.04562/023, FIXED	KAMALA DEVI AJITSARIA AND 5 ORS Versus MANOJ KUMAR PAREEK AND ANR.	S ALI MR. R BARUAH MR. A IKBAL MS. M NATH MS S SIDDIQUA	MR. A SATTAR (R-2) MR B SHARMA (R-2) MR. B D DEKA S CHOUDHURY (R-2) FOR CAVEATOR
11	CRP(IO)/197/2023 CAVT. NO.04672/023, FIXED	KAMALA DEVI AJITSARIA AND 5 ORS Versus SEEMA DEVI PATNI AND ANR.	S ALI MR. R BARUAH MR. A IKBAL MS. M NATH MS S SIDDIQUA	MR. A SATTAR (R-2) MR B SHARMA (R-2) MR. M DAS S CHOUDHURY (R-2) FOR CAVEATOR
12	CRP(IO)/198/2023 CAVT. NO.04662/023, FIXED	SMTI. KAMALA DEVI AJITSARIA AND 5 ORS Versus BINOD KUMAR JAIN AND ANR.	S ALI MR. R BARUAH MR. A IKBAL MS. M NATH MS S SIDDIQUA	MR. A SATTAR (R-2) MR B SHARMA (R-2) MR. B D DEKA (FOR CAVEATOR) MR. M DAS (FOR CAVEATOR) S CHOUDHURY (R-2) N CHAUDHURY (FOR CAVEATOR) MR A BHATRA (FOR CAVEATOR) MR A DEKA (FOR CAVEATOR)
13	CRP(IO)/199/2023 CAVT. NO.04552/023, FIXED	KAMALA DEVI AJITSARIA AND 5 ORS. Versus SMT. SARITA TODI AND ANR.	S ALI MR. R BARUAH MR. A IKBAL MS. M NATH MS S SIDDIQUA	MR. A SATTAR (R-2) MR B SHARMA (R-2) MR. B D DEKA (FOR CAVEATOR) MR. M DAS (FOR CAVEATOR) S CHOUDHURY (R-2) N CHAUDHURY (FOR CAVEATOR) MR A BHATRA (FOR CAVEATOR) MR A DEKA (FOR CAVEATOR)
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
14	RSA/153/2023 B/O	BIPUL BARUAH Versus LAKHI DUTTA AND 2 ORS.	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MS K BHATTACHARYYA	
	WITH I.A.(Civil)/2634/2023 in RSA/153/2023	BIPUL BARUAH Versus LAKHI DUTTA AND 2 ORS.	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MS K BHATTACHARYYA	
<u>HEARING</u>				
15	Mat.App./49/2017 PART- HEARD, WITH LCR, FIXED	XXXXXXX Versus XXXXXXX	MR.A SATTAR MR. A CHAMUAH MR.P P BORTHAKUR MS.P BORTHAKUR MR.H K BORA	MR. D GOGOI MR. J ABBAS MR. S BORTHAKUR
16	RFA/60/2020 PART- HEARD, WITH LCR, FIXED	BHASKAR KR. BAISHYA Versus SMTI. USHA RANI BAISHYA AND 3 ORS.	MR. T U LASKAR MR. N DHAR	MR. S SARMA (r-2) MR. J DEKA (r-1) MR. T K BHUYAN (r-3,4) MR. S K DEKA (r-2)
	WITH I.A.(Civil)/3131/2022 in RFA/60/2020	PRANAB JYOTI BAISHYA Versus BHASKAR KR. BAISHYA AND 3 ORS.	MR S SARMA MR. T K BHUYAN MR. S K DEKA	MR. T U LASKAR

17	RSA/91/2011 WITH LCR	MRS. ANJU SHARMA PANDEY Versus BASIR MIYAN and ANR,	MR.S P ROY MR.D NANDI MR.R P N SINGH MR.C SHARMA MR.B R DAS MR.K RAJBONGSHI	MR.B K BHATTACHARJEE DR.R SARMAH MS.J R THAKUR MR.A THAKUR MRS.P SAHA
18	RSA/75/2012 WITH LCR	BRAJAGOPAL DAS AND 3 ORS Versus SHASHI PROBHA DAS AND ORS	MR.A S BHATTACHARJEE-1 MS.T GOSWAMI MR. M HASAN MS.S CHAKRABORTY(P-1) MR.C PHUKAN MS S Z HAYAT MS B H SHIRIN	DR.B AHMED MR.N HAQUE MR.S K DEORI MRK UDDIN
19	Intest.Cas./1/2015 WITH LCR	SRI RINA CHANGKAKATI and 2 ORS Versus SRI LOKESWAR SARMA and ANR	MR.T MADHUKALLYA MR. A CHAMUAH MR.U SAIKIA MR.P P BORTHAKUR MS.R BORAH	MRA UPADHYAYR-1,2 MR.D J SARMA(R-1, 2) MR.P UPADHYAY(R-1,2)
	WITH I.A./21/2015 in Intest.Cas./1/2015	SRI RINA CHANGKAKATI and 2 ORS Versus SRI LOKESWAR SARMA and ANR	MR.T MADHUKALLYA MR. A CHAMUAH MR.U SAIKIA MR.P P BORTHAKUR MS.R BORAH	
20	RSA/99/2015 WITH LCR, FIXED	SRI BABUL SARMA and ANR Versus SRI MRIDUL BHAGAWATI and 6 ORS	MR.R SHARMA MR.H DEKA MR.U B SARMA MR.D HAZARIKA	MR. P S DEKA (R-1,6) MRS A BUJARBARUAH MRS A BUJARBARUAH MR. B K BHAGAWATI (R-1,6) MR.G J SAIKIA MR.N DAS (R-1,6) MR.A CHOUDHURY MS.R BORGOHAIN(R- 6&7) MS.A BARUAH(R- 6&7)
21	CRP/314/2015 WITH LCR, FIXED	ON THE DEATH OF BANGSHI DHAR LAHKAR HIS LEGAL HEIR SMTI. SNIGDHA BARUAH and 2 ORS. Versus GOBIN HALOI	MR.C GOSWAMI	MS.J GOGOI MR.U BHATTACHARYA MR.D C C PHUKAN
22	RSA/18/2017 WITH LCR	ON THE DEATH OF AKBAR HUSSAIN HIS LEGAL HEIRS BASITON BEWA and 17 ORS Versus LEGAL HEIRS OF LATE MIAJAN SK SMTI AKLIMA BIBI and 23 ORS	MR.H R A CHOUDHURY MS.R CHOUDHURY MS.A BEGUM	MR. A K HUSSAIN MS S HAZARIKA MR. B HUSSAIN MR.A T SARKARR- 1-10 MR.A HUSSAIN(R- 1-10) MR A HAQUE
23	MACApp./167/2017 WITH LCR	SRI SUBIR KUMAR BOSE @ SUBIR BOSE Versus THE BRANCH MANAGER and ANR	MR.D BORAH MR.R DOWARAH	MR.S DUTTA MS.N MODI MR.S BHUYAN MR.R GOSWAMI MR.M SAIKIA MR.M CHOUDHURY MR.C SHARMA
24	MACApp./168/2019 WITH LCR	SMTI MATIMALA DAS and 4 ORS Versus REGIONAL MANAGER ORIENTAL INSURANCE CO. LTD and 2 ORS	MS D D ROY MS.P R BARUAH MS.K BORA	MD. A AHMED MR. R C PAUL MS L DAS
25	SAO/2/2021 WITH LCR	ON THE DEATH OF SANKAR DAS HIS LEGAL HEIRS SMTI. REKHA DAS AND ANR. Versus PANKAJ SARDA AND 5 ORS.	MR. P DEKA MR. A CHETIA MS. S KATAKEY MS. S. TODI MR H K SARMA	MR. S K GHOSH (R-1,2) N CHAUDHURY (R-1 TO 6) MR A DEKA (R-1 TO 6)
	WITH			
26	SAO/1/2021	SITA DEVI AND 2 ORS. Versus PANKAJ SARDA AND 5 ORS.	MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MS. S KATAKEY MS. S. TODI MR H K SARMA	MR. S K GHOSH (R-1,2)

27	MACApp./332/2021 WITH LCR	HDFC ERGO GENERAL INSURANCE CO. LTD Versus HITESH DAS AND 5 ORS	MR. R GOSWAMI MS. P BORTHAKUR	MR M H AHMED MR. N ALAM MR. S ISLAM
28	WITH MACApp./285/2020	GUNAJIT NATH Versus HITESH DAS AND 5 ORS.	MR. S U AHMED MR. S ISLAM MR A HAWARI	MR M H AHMED (r-1 to 4) MR. R GOSWAMI (R6) MS. M SAIKIA (R6) MS. P BORTHAKUR (R6)

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2)	MR R YADAV	19-07-2023	To	09-09-2023
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11)	MR P K KALITA	01-09-2023	To	20-09-2023
12)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
13)	MR. S CHETIA	07-09-2023	To	08-09-2023
14)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
15)	MS. R D MOZUMDAR	07-09-2023	To	14-09-2023
16)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/6199/2022 B/O	SK ALJAN ALI Versus THE UNION OF INDIA AND 7 ORS	MR. L R MAZUMDER MR H ROHMAN MD E AHMED	MRS S BARUAH (C.G.C.) ASSTT.S.G.I.
ADMISSION				
2	WP(C)/1974/2020 PART-HEARD, FIXED	LADI STEEL INDUSTRIES PVT. LTD. Versus UNION OF INDIA AND 4 ORS.	MS M HAZARIKA MS. S NEWAR MR D KHAN	MR. U K NAIR (r-3,4,5) MR. R K D CHOUDHURY, ASGI, (R-1 & 2) MR. M P SARMA (r-3,4,5) MS S SARMA HAZARIKA (r-3,4,5) MR. A BORO (r-3,4,5) MR A CHAKRABORTY (r-3,4,5) MR A CHETIA (r-3,4,5) SC, RAILWAY
3	WITH WP(C)/611/2015	LADI STEEL INDUSTRIES PVT. LTD. Versus THE UNION OF INDIA and 5 ORS	MS.M HAZARIKA MS.H B BARUA	MR.U K NAIRR-2, 3 and 4 MR. R K D CHOUDHURY, ASGI MR.A CHETRY(R-2, 3 & 4) SC, RAILWAY(R1-R3)
	WITH I.A.(Civil)/3576/2019 in WP(C)/611/2015	THE CONTAINER CORPORATION OF INDIA LTD AND 2 ORS Versus LADI STEEL INDUSTRIES PVT. LTD.	MR. U K NAIR MR. A CHETRY	MS M HAZARIKA MS H B BARUAH
	WITH I.A.(Civil)/2251/2021 in WP(C)/611/2015	LADI STEEL INDUSTRIES PVT. LTD. Versus THE UNION OF INDIA and 5 ORS		MR. R K D CHOUDHURY, ASGI SC, RAILWAY
4	WP(C)/4022/2021 PART-HEARD, FIXED	M/S R.K. JAIN AND SONS AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR. A GOYAL MR. A CHOUDHURY	MR. S K GOSWAMI (R-2 TO 3) MR. R SHARMA (R-2 TO 3) SC, RAILWAY

5	WP(C)/3076/2021 FIXED	ARUN CHANDRA PAUL Versus THE STATE OF ASSAM AND 6 ORS	MR. D P CHALIHA MD. I AHMED	MR. S CHAUHAN MR S CHAUHAN GA, ASSAM MR C GOSWAMI MR. A R SHOME MR D NANDI MR. P MAZUMDER N ALAM
6	WITH WP(C)/5334/2013	UTTAM SAHA and 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.N CHAKRABORTY MR.C GOSWAMI	MR.S CHAUHAN(R-4) GA, ASSAM MR.A R SHOME(R-4) MR. S CHAUHAN (R4) MR. U P CHALIHA (R5) MS.F AHMED MR.P K DEBROY(R-5) MR.S DEY(R-5) MR. P MAZUMDER (R4) MR.D NARZARY MR.P SEN(R-5)
7	WP(C)/1558/2023 B/O	ALL ASSAM KOCH RAJBONGSHI SANMILANI AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	GA, ASSAM MR H BEZBARUA (R-5 to 9) K. KALITA (R-5 to SC, REVENUE
ORDERS				
8	WP(C)/5043/2023 FIXED	BOGIDHOLA TEA AND TRADING CO. (P) LTD., Versus THE RESERVE BANK OF INDIA AND 4 ORS	MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	
HEARING				
9	WP(C)/5028/2013	VINAYAK LOGISTIC and ANR. Versus THE UNION OF INDIA and 6 ORS	MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI	MR.A K SARKAR MR B N GOGOI SC, NF RLY
10	WITH WP(C)/4866/2012	NORTH EASTERN COAL MARCHANTS' ASSOCIATION Versus THE UNION OF INDIA and ORS	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI MR.P BARUAH	MSB DEVI MR.R SARMA MS.K D SARMAH SC, NF RLY
11	WITH WP(C)/208/2013	M/S NRI COAL SUPPLIERS and 3 ORS Versus THE UNION OF INDIA and 4 ORS	MR.M K CHOUDHURY MR.A J HAZARIKA MS.B GOGOI	MSB DEVI MR.R SARMA MR.A K SARKAR MS.K D SARMAH MS. S SAIKIA SC, NF RLY
12	WP(C)/5254/2013	JOGENDRA NATH SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MS.A BEGUM MR.M DUTTA MR.P N GOSWAMI MR.S N TAMULI MS.P K ZANNAT	PP, ASSAM
13	WP(C)/5275/2013	STATE OF ASSAM and 2 ORS Versus ABDUL RAHMAN and ANR.	MR.M MAHANTA MS.R DEKA MS.A DEKA MS.R KAKOTI	MR.H R A CHOUDHURY MR.R A CHOUDHURY MR.A ALAM MR.J M SULAIMAN
14	WP(C)/5344/2013 CAVT. NO. 756/2013	BARPETA ZILA ANUSUSIT JATI PARISHAD Versus THE STATE OF ASSAM AND 6 ORS	MR.M SARANIA MR.S U AHMED MR.B DEORI MS.M GOSWAMI	GA, ASSAM MR.J AHMED MS.B HAZARIKA(R-1 to 6) MR.A M KHAN MR.P A AHMED FOR CAVEATOR
15	WP(C)/5437/2016 FIXED	GIRISH KUMAR AGARWALLA Versus THE ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE-JORHAT and 5 ORS	MR.R GOENKA MR.U K BORTHAKUR MR.A GOENKA	MR. S C KEYAL (r-1 to 5) C.G.C. MR.C K S BARUAH ASSTT.S.G.I. SC, INCOME TAX

16	WITH WP(C)/5530/2016	SHRIMATI SAVITA DEVI AGARWALLA Versus THE ASSISTANT COMMISSIONER OF INCOME TAX and 5 ORS	MR.R GOENKA MR.U K BORTHAKUR MR.A GOENKA MR. R P GOENKA	MR. S C KEYAL (r-1 to 5) MR.S SARMA ASSTT.S.G.I. SC, INCOME TAX
17	WITH WP(C)/5535/2016	SHRIMATI LAXMI CHANDAK Versus INCOME TAX OFFICER, WARD - 3, JORHAT and 5 ORS	MR.R P AGARWALLA MR.R GOENKA MR.U K BORTHAKUR MR.A GOENKA	MR. S C KEYAL (r-1 to 5) SC, INCOME TAX ASSTT.S.G.I.
18	WITH WP(C)/5536/2016	SHRIMATI SHILPA CHANDAK Versus INCOME TAX OFFICER, and 5 ORS	MR.R P AGARWALLA MR.R GOENKA MR.U K BORTHAKUR MR.A GOENKA	MR.S SARMA SC, INCOME TAX ASSTT.S.G.I.
19	WP(C)/4332/2019	MADHU RAM DAS AND 15 ORS. Versus UNION OF INDIA AND 3 ORS.	MS F AHMED	MR. S C KEYAL, SC, DRDO & SC, FOREST DEPTT GA, ASSAM MR. J HANDIQUE, S.C., REVENUE DEPARTMENT ASSTT.S.G.I.
20	WP(C)/2185/2020	BISHAKHA CHAMUA Versus THE UNION OF INDIA AND 2 ORS.	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS MR. D J DAS	MR. S C KEYAL (r-2) GA, ASSAM ASSTT.S.G.I. SC, INCOME TAX
21	WITH WP(C)/2183/2020	MALLIKA CHAMUA Versus THE UNION OF INDIA AND 2 ORS.	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS MR. D J DAS	MR. S C KEYAL (r-2) GA, ASSAM ASSTT.S.G.I. SC, INCOME TAX
22	WITH WP(C)/2184/2020	DIPIKA CHAMUA Versus THE UNION OF INDIA AND 2 ORS.	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS MR. D J DAS	MR. S C KEYAL (r-2) GA, ASSAM ASSTT.S.G.I. SC, INCOME TAX
23	WP(C)/5650/2020 FIXED	HAGRAMA MOHILARY AND 3 ORS. Versus PRAMOD BORO AND 21 ORS.	MR. A R BHUYAN (p-2) MD. R ALI (p-2) MR. M A I HUSSAIN (p-2) MR. A KHOUND MR P BHARDWAJ (P-5,6) MS R A MOSTAFI (p-2)	GA, ASSAM MR. B B NARZARY MR D K MISHRA MR. N NARZARY MR. S R RABHA (r-2 to 5,15 to 22) MR. B PRASAD MR. R BAISHYA SC, WPT AND BC SC, BTC SC, ASEC
	WITH I.A.(Civil)/68/2021 in WP(C)/5650/2020	HAGRAMA MOHILARY AND 5 ORS. Versus PRAMOD BORO AND 21 ORS.	MR. A KHOUND	GA, ASSAM SC, WPT AND BC MR. N BORAH SC, ASEC SC, BTC
	WITH I.A.(Civil)/679/2021 in WP(C)/5650/2020	SANJOY SWARGIARY Versus HAGRAMA MOHILARY AND 27 ORS.	MR. K N CHOUDHURY MR. M DAS MR. M K DAS	GA, ASSAM SC, BTC

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2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
4)	MR. B K DAS	01-09-2023	To	17-09-2023
5)	MS. P DAS	01-09-2023	To	17-09-2023
6)	MR. S B PRASAD	28-08-2023	To	10-09-2023
7)	MS.SHOMA DASGUPTA	30-08-2023	To	10-09-2023
8)	MS SUPRIYA DASGUPTA	30-08-2023	To	10-09-2023
9)	MRS. V L SINGH	07-09-2023	To	10-11-2023
10)	MR. Y S MANNAN	07-09-2023	To	08-09-2023
11)	MR P K KALITA	01-09-2023	To	20-09-2023
12)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
13)	MR. S CHETIA	07-09-2023	To	08-09-2023
14)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
15)	MS. R D MOZUMDAR	07-09-2023	To	14-09-2023
16)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
17)	MR. I HUSSAIN	07-09-2023	To	08-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Thursday, 7th September 2023]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI
HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 18

[SPECIAL DIVISION BENCH]

RESPECTIVE SINGLE BENCHES OF THEIR
LORDSHIPS WILL SIT AFTER RISING OF
THIS BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.A./47/2022 <u>1 Y 7 M 13 D</u> :WITH OFFICE NOTE, LCR 8 FILES, P.B.-2	UPEN DEKA AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B K MAHAJAN MR. K MUNIR MR. A CHAUDHURY MR. P K DAS MR. P K MUNIR MR. P K MUNIR MR A RAHMAN MR. A. GAYAN MR. A. GAYAN	PP, ASSAM
	WITH I.A.(Crl.)/125/2022 in Crl.A./47/2022	UPEN DEKA AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS	PP, ASSAM
2	Crl.A./85/2023 <u>0 Y 6 M 25 D</u> :WITH LCR 5 FILES, P.B.-2	KAMAL DIHINGIA Versus THE STATE OF ASSAM	MR. A C BURAGOHAIN MR R SINGH	PP, ASSAM
3	I.A.(Crl.)/160/2023 WITH LCR 6 FILES in Crl.A./73/2023	SUDIP BISWAS @ BURA Versus THE STATE OF ASSAM AND ANR .	MR H R A CHOUDHURY	PP, ASSAM
	WITH Crl.A./73/2023	SUDIP BISWAS @ BURA Versus THE STATE OF ASSAM AND ANR .	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	

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LEAVE NOTE OF ADVOCATES FOR 07/09/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
4)	MR. B K DAS	01-09-2023	To	17-09-2023
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BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[THIS BENCH WILL SIT AFTER RISING AFTER
RISING OF THE SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3005/2023 B/O	AFTAB UDDIN AHMED Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
2	Bail Appln./3121/2023	SAHIDUL HUSSAIN @ ARIYAN @ GABBAR Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA MR A RAHMAN	PP, ASSAM
MOTION				
3	Crl.Rev.P./365/2023	SUDIP PAITYA Versus THE STATE OF ASSAM AND ANR.	MR. K MIRA MS. L WAJEEDA	PP, ASSAM
4	Crl.Rev.P./366/2023	MOHAMMAD ABDULLAH @ MD ABDULLAH MANSHURI Versus THE STATE OF ASSAM AND ANR	MR. M ISLAM	PP, ASSAM
5	Crl.Rev.P./367/2023	CHAMAN SINGH Versus THE STATE OF ASSAM	MR D CHUTIA	PP, ASSAM
6	Crl.Pet./928/2023	JIAUL HOQUE Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MR P DOLEY MS V V THANYU	PP, ASSAM
7	Crl.Pet./929/2023	MUSSTT. KHADIJA BEGUM @ KHADEJA BEGAM Versus ABUL KALAM @ ABDUL KALAM AND ANR.	MR. A K TALUKDAR MR S ISLAM	PP, ASSAM
8	Crl.Pet./931/2023	DULAL BORA Versus THE STATE OF ASSAM AND ANR.	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	PP, ASSAM
9	Crl.Pet./933/2023	MRINAL BASUMATARY Versus THE STATE OF ASSAM AND ANR.	MR. M DUTTA MR. A LAHKAR	PP, ASSAM
10	Crl.Pet./935/2023	ISMAIL ALI Versus FAKHRUL ISLAM AND 2 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	PP, ASSAM

11	Crl.Pet./937/2023	ARIF AHMED Versus THE STATE OF ASSAM 4 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI D J BARMAN	PP, ASSAM
12	Crl.Pet./938/2023	MONESWAR LAMU Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR A GOHAIN	PP, ASSAM
13	AB/3029/2023	HANIF ALI Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR R A AHMED MR A ALAM	PP, ASSAM
14	AB/3030/2023	MRINAL ALI Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
15	AB/3036/2023	LATIF ALI @ ABDUL LATIF SK Versus THE STATE OF ASSAM	MR B BORA MR P S RAJA MR U ROY MS H.K.KASHYAP	PP, ASSAM
<u>ADMISSION</u>				
16	Crl.Rev.P./350/2022 WITH LCR 2 FILES, FIXED	MAZIBAR RAHMAN Versus AFROJA PARBIN	MR R DHAR MD. A MATLIB	MR. M I HUSSAIN MR. S M RAHMAN N. UDDIN
17	Crl.A./323/2023	SUNAM UDDIN LASKAR Versus THE STATE OF ASSAM AND ANR.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
	WITH I.A.(Crl.)/805/2023 in Crl.A./323/2023	SUNAM UDDIN LASKAR Versus THE STATE OF ASSAM AND ANR.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
18	Crl.A./325/2023	ACHINTA DEKA Versus THE STATE OF ASSAM AND ANR.	MR. N N B CHOUDHURY MR N KALITA	PP, ASSAM
	WITH I.A.(Crl.)/810/2023 in Crl.A./325/2023	ACHINTA DEKA Versus THE STATE OF ASSAM AND ANR.	MR. N N B CHOUDHURY MR N KALITA	
19	Crl.A./328/2023	ASHOK DAS Versus THE STATE OF ASSAM AND ANR.	MR. A PARAMANIK P. KALITA	PP, ASSAM
	WITH I.A.(Crl.)/815/2023 in Crl.A./328/2023	ASHOK DAS Versus THE STATE OF ASSAM AND ANR.	MR. A PARAMANIK P. KALITA	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
20	Bail Appln./2801/2023 WITH OFFICE NOTE, FIXED	SYED ANISH SHAH Versus THE STATE OF ASSAM	M K BORAH MS. P. KASHYAP MRS. P KASHYAP	PP, ASSAM
21	Bail Appln./3010/2023 FIXED	BIPUL JOY WAR Versus THE STATE OF ASSAM	MR P P MEDHI MR G BARGAYARY	PP, ASSAM
<u>BAIL HEARING</u>				
22	AB/2074/2023 FIXED	MILON JYOTI NATH Versus THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA MR B DEORI	PP, ASSAM
23	AB/2407/2023 FIXED	TOYAB AHMED Versus THE STATE OF ASSAM	A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN	PP, ASSAM

24	AB/2828/2023 FIXED	RAJESH KUMAR Versus THE STATE OF ASSAM	MS. D S NEOG MR. P J SAIKIA	PP, ASSAM
25	AB/2850/2023 FIXED	JOHIRUL ISLAM @ JOHIRUL ALI AKAND Versus THE STATE OF ASSAM	MR. I ALAM MR. T SK	PP, ASSAM
26	AB/2852/2023 FIXED	ABUL KALAM AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
ORDERS				
27	Crl.A./274/2023 WITH OFFICE NOTE, LCR 3 FILES, FIXED	MD ABU SAMA Versus THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MD. S Z B AKLAS	PP, ASSAM
28	Crl.Pet./688/2023 FIXED	SAHIL KHAN @ RAMJAN ALI Versus THE STATE OF ASSAM AND ANR	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	PP, ASSAM
29	WITH AB/2004/2023	RAMJAN ALI @ SAHIL KHAN Versus THE STATE OF ASSAM	MR A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	PP, ASSAM
HEARING				
30	Crl.A./123/2008 WITH LCR(KEPT IN SECTION), P.B.-2, FIXED	ANITA NAG Versus C B I	MR.B M CHOUDHURY MR.D TALUKDAR MR. K SAIKIA	SC, CBI
31	WITH Crl.A./125/2008	KABIR NAG Versus C B I	K SAIKIA B M CHOUDHURY D TALUKDAR	SC, CBI
32	WITH Crl.A./137/2008	GOUR KANTI DAS Versus C B I	MS.S KHATANIAR MR.P KATAKI MR.D K BAGCHI	MR.A BURAGOHAIN SC, CBI
33	Crl.Pet./855/2015 WITH LCR 1 FILE, B/O	KAUSHIK BARUAH Versus THE STATE OF ASSAM AND ANR	MR.R SHARMA MR.P J BARMAN MS.S BARUA MRS.P PHUKAN	MR.R DUBEYR-2 MS.A B KAYASTHA(R-2) PP, ASSAM
34	Crl.Rev.P./446/2018 WITH LCR 3 FILES, B/O	HANIF UDDIN BARBHUIYA Versus ABIDUR RAHMAN LASKAR AND ANR.	G UDDIN MR H I CHOUDHURY MS. P A TALUKDAR MR N Y KONYAK	MR F A LASKAR (R1) MR. D H MOZUMDER (R1) PP, ASSAM
35	Crl.Rev.P./268/2021 WITH LCR 1 FILE, B/O	MONIKAMOYEE DAS @ MONIKA DAS Versus RAJDEEP KARMAKAR	MRS M D CHOWDHURY MS. R K SAINI	MS. R CHOUDHURY MR D. CHAKRABORTY
36	Crl.Rev.P./87/2023 B/O	SARASWATI (PAUL) KARMAKAR Versus BABUL CHANDRA KARMAKAR	MR R M DAS MR. C SHARMA D JAIN P. NAIDING	MS J CHAKRABORTY MR B K KAR MR. M DASGUPTA MD S ALI

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LEAVE NOTE OF ADVOCATES FOR 07/09/2023

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

OLD PENDING HEARING MATTERS WILL NOT BE ALLOWED TO BE ADJOURNED, LEARNED ADVOCATES ARE HEREBY REQUESTED TO BE PRESENT. IN ABSENCE OF LEARNED COUNSELS, MATTER WILL BE TAKEN UP BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3090/2023	ANOWAR ALI Versus THE STATE OF ASSAM	MR. N ISLAM M KHATUN	PP, ASSAM
2	Bail Appln./3091/2023	SURAT JAMAL SHEIKH Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
3	Bail Appln./3094/2023	SURJYA PAUL Versus THE STATE OF ASSAM	MR. M ALI MR. R ISLAM H R KHAN	PP, ASSAM
4	Bail Appln./3098/2023	DILWAR HUSSAIN @ DILUAR HUSSAIN Versus THE STATE OF ASSAM	MR. R C DAS D R BONGSHIARY MR S HUSSAIN	PP, ASSAM
5	Bail Appln./3102/2023	HAREN KARMAKAR @J ARU LOHAR@BABUL KARMAKAR Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA MS. L ISLAM	PP, ASSAM
6	Bail Appln./3104/2023	MD SAHIDUL ALI Versus THE STATE OF ASSAM	MR. R CHETRI MR N MILI A SWARGIARY	PP, ASSAM
7	Bail Appln./3105/2023	BIJOY BARMAN Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS P DAS	PP, ASSAM
8	Bail Appln./3107/2023	SAMIRAN DAS Versus THE STATE OF ASSAM	MR. S MUNIR MR P KALITA	
9	Bail Appln./3109/2023	GOPESH MEDHI AND ANR Versus THE STATE OF ASSAM	MR. I C DEKA MR. D J SAIKIA	PP, ASSAM
10	Bail Appln./3115/2023	MOIDUL ALI @ MOHIDUL ISLAM Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR M HOQUE MR S HUSSAIN MR A ALAM	PP, ASSAM

11	Bail Appln./3116/2023	FARUK AHMED Versus THE STATE OF ASSAM	MR M H AHMED I AMIN MS. N SULTANA	PP, ASSAM
12	Bail Appln./3124/2023	KAPIL PODDAR Versus THE STATE OF ASSAM	MR M GARODIA MS R DAS	PP, ASSAM
13	Bail Appln./3125/2023	RAJESH CHOUDHURY AND ANR Versus THE STATE OF ASSAM	MR M GARODIA MS R DAS	PP, ASSAM
14	Bail Appln./3130/2023	PRABAL PRATIM LASKAR Versus THE STATE OF ASSAM	MR. H C SARMA MD. K ALI	PP, ASSAM
15	Bail Appln./3131/2023	AMIYA CHUTIA AND 2 ORS Versus THE STATE OF ASSAM	MRS L BORUAH MS M BORAH MR. B B BORAH	PP, ASSAM
<u>ADMISSION</u>				
16	Crl.A./81/2019 WITH LCR 1 FILE, B/O	DIPAK KUMAR GUPTA Versus THE STATE OF ASSAM AND ANR	MR. A K SAHU MR. S SAHU	MR Z ALAM MR. S P BHATTACHARJEE (r-2) MS. S NAZNEEN MS. P AGARWAL (r-2) PP, ASSAM
17	Tr.P.(Crl.)/39/2022 FIXED	BORNALI SEN AND 2 ORS. Versus SUJIT BHOWMIK	MR H R CHOUDHURY S. TALUKDAR	MR B CHANDA
18	Crl.Rev.P./303/2022 WITH LCR 4 FILES, FIXED	MD. AFZAL HUSSAIN CHOUDHURY AND ANR Versus SHEHNAZ HUSSAIN	MS. K M SAIKIA MR. A R MEDHI MS J KUMARI	DR G J SHARMA MS U DAS
19	Crl.A./324/2023 B/O	LIPAMUNGO ODYUO AND 4 ORS Versus THE STATE OF ASSAM AND ANR.	MR N Z LOTHAN MR. S K GUPTA	PP, ASSAM
	WITH I.A.(Crl.)/809/2023 in Crl.A./324/2023	LIPAMUNGO ODYUO AND 4 ORS Versus THE STATE OF ASSAM AND ANR.	MR N Z LOTHAN MR. S K GUPTA	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
20	Bail Appln./2562/2023 WITH LCR, FIXED	AMINUL HOQUE Versus THE STATE OF ASSAM	MR. S A AHMED MR F A AHMED	PP, ASSAM
21	Bail Appln./2940/2023 FIXED	SHAIZUL ISLAM Versus THE STATE OF ASSAM	MR K BHUYAN MR N ISLAM	PP, ASSAM
22	Bail Appln./2945/2023 FIXED	BIJOY PAWAR @ VIJAY HARISHCHANDRA PAWAR Versus THE STATE OF ASSAM	MR. A CHAUDHURY	PP, ASSAM
23	Bail Appln./2977/2023 WITH OFFICE NOTE, FIXED	OSMAN ALI @ BAGHA Versus THE STATE OF ASSAM	MR. A LAL MR A BRAHMA MR. M PANDIT	PP, ASSAM
<u>BAIL HEARING</u>				
24	AB/3039/2022 FIXED	SAMINOOR ISLAM @ SAMINOOR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
25	AB/3170/2022 FIXED	MD BABDHAN ALI @ BAPDHAN ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR M HOQUE MS S DEVI	PP, ASSAM
26	AB/83/2023 FIXED	MUJAKIR AHMED Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM

27	AB/696/2023 FIXED	SANJAY AGARWAL Versus THE STATE OF ASSAM	MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD F FARIDI MR S A BARBHUYAN	PP, ASSAM
28	AB/930/2023 FIXED	SOLEMAN SHEIKH @ MD. SOLEMAN SK AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN SAMIM RAHMAN	PP, ASSAM
29	AB/1123/2023 FIXED	BALEN DAS Versus THE STATE OF ASSAM	MR. P MAHANTA MR. R B GOHAIN MS C DAS	PP, ASSAM
30	AB/1234/2023 FIXED	ANANDA KRO Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
31	AB/1323/2023 FIXED	MD. RUFUL AMIN Versus THE STATE OF ASSAM	MR. S MUNIR MR. J ALI	PP, ASSAM
32	AB/1839/2023 FIXED	RAMESWAR TALUKDAR Versus THE STATE OF ASSAM	MR. A M BORA MR. D P BORAH MR U GHOSH	PP, ASSAM
33	AB/1902/2023 FIXED	MD ARIFUL ALI AND 5 ORS Versus THE STATE OF ASSAM	MR S HOQUE MR S H SIKDAR	PP, ASSAM
34	AB/1908/2023 FIXED	MD. MUZZAMIL HUSSAIN @ MUZZAMIL ALI Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM MD IMRAN	PP, ASSAM
35	AB/1955/2023 FIXED	MARJINA KHATUN @ MORJINA KHATUN AND 2 ORS Versus THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH	MR S M ABDULLAH P MR. S RAHMAN MD R ISLAM MD IMRAN PP, ASSAM
36	AB/1962/2023 FIXED	MD. HELIM UDDIN Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
37	AB/1978/2023 FIXED	MUNJUR ALI MONDAL @ MONJUR ALI Versus THE STATE OF ASSAM	MR. A M KHAN MR Z RAHMAN MR S PRODHANI	PP, ASSAM
38	AB/1994/2023 FIXED	ABUL KALAM AZAD @ AZAD ALI Versus THE STATE OF ASSAM	MR. M AHMED A. K. KANU MR A. ALI	PP, ASSAM
39	AB/2029/2023 FIXED	MD. EYASIN ALI Versus THE STATE OF ASSAM	MR. N SARKAR MS. S K NARGIS MS. A MESEN MS S BEGUM	PP, ASSAM
40	AB/2039/2023 FIXED	SUBHASH NEWAR Versus THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
41	WITH AB/2033/2023	DAMBARI NEWAR Versus THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
42	AB/2069/2023 BA 1657/2023(D/O), FIXED	MD OWAJED ALI AND ANR Versus THE STATE OF ASSAM	MS. R CHOUDHURY MRS. B HAZARIKA	PP, ASSAM
43	AB/2071/2023 FIXED	PRANAB KALITA Versus THE STATE OF ASSAM	MS G DEKA	PP, ASSAM

44	AB/2097/2023 FIXED	DEEPAK TOPPO Versus THE STATE OF ASSAM	MR. T DEURI	PP, ASSAM
45	AB/2153/2023 FIXED	KRISHNA KAMAL CHUTIA Versus THE STATE OF ASSAM	MR. K K HANDIQUE MR. J K CHUTIA	PP, ASSAM
46	AB/2214/2023 FIXED	ABDUL MANNAF @ MANNAF ALI Versus THE STATE OF ASSAM	MR H DAS MR. B C DEKA D BARUAH	PP, ASSAM
47	AB/2333/2023 FIXED	JAMANUR ISLAM Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN SAMIM RAHMAN	PP, ASSAM
48	AB/2598/2023 FIXED	PARAG DEKA Versus THE STATE OF ASSAM	MR P SONOWAL MR D MEDHI	PP, ASSAM
49	AB/2682/2023 FIXED	CHILARAM NARZARY Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	PP, ASSAM
50	AB/2738/2023 WITH OFFICE NOTE, FIXED	SUBODH DAS AND 4 ORS. Versus THE STATE OF ASSAM	MR S DAS MR K DEKA	PP, ASSAM
51	AB/2742/2023 FIXED	JAYDEV BARHOI @ JOYDEV BARHOI AND 3 ORS. Versus THE STATE OF ASSAM	MR. B BARUAH MR U RONGPI	PP, ASSAM
52	AB/2797/2023 FIXED	RAJU BORAH Versus THE STATE OF ASSAM	MR N BARMAN MS J BARMAN MR B DEORI	PP, ASSAM
53	AB/2918/2023 FIXED	SARJUL ALI Versus THE STATE OF ASSAM	MS F BEGUM MS P DASGUPTA MR S PAUL	PP, ASSAM

ORDERS

54	I.A.(CrI.)/700/2022 B/O in CrI.Rev.P./7995/2022 WITH CrI.Rev.P./7995/2022 (Filing Number)	REETA PEGU PERME @ ANIMA AND ANR. Versus RUBULENDRA PERME REETA PEGU PERME @ ANIMA AND ANR Versus RUBULENDRA PERME (A)	MRS M D CHOWDHURY MR N BARUAH	
55	CrI.Rev.P./334/2023 FIXED	MANOJ DAS Versus THE STATE OF ASSAM AND ANR	MR. N HASAN MR. A HASAN A ALI	PP, ASSAM
56	I.A.(CrI.)/785/2023 AB 2725/2023(D/O) in AB/2725/2023	JULIMON BORO, Versus THE STATE OF ASSAM AND 5 ORS.	MR A N SARMAH	MS. S YASMIN PP, ASSAM

QUASHMENT

57	CrI.Pet./848/2016 FIXED	HITESH CHANDRA RAY Versus THE STATE OF ASSAM AND ANR	MR.K N CHOUDHURY MR.M MAHANTA MR.T DEURI	PP, ASSAM(R1\)
58	CrI.Pet./1403/2019 WITH LCR 2 FILES, FIXED	PANKAJ KHATANIAR @ KATANIAR Versus THE STATE OF ASSAM AND ANR.	MR. A K PURKAYASTHA MR. S K DAS	MR. J AHMED (R-2) MS A HUSSAIN (R-2) PP, ASSAM
59	CrI.Pet./154/2021 FIXED	MD. MIRI ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. M K CHOUDHURY MR P BHARDWAJ	MR B KAUSHIK MR. S HAZARIKA PP, ASSAM

60	WITH Crl.Pet./152/2021	MD. MIRI ALI Versus THE STATE OF ASSAM AND ANR	MR. M K CHOUDHURY MR P BHARDWAJ	MR B KAUSHIK MR. S HAZARIKA PP, ASSAM
61	WITH Crl.Pet./153/2021	MD. MIRI ALI Versus THE STATE OF ASSAM AND ANR	MR. M K CHOUDHURY MR P BHARDWAJ	MR B KAUSHIK MR. S HAZARIKA MR S SARMAH PP, ASSAM
62	WITH Crl.Pet./156/2021	MD. MIRI ALI Versus THE STATE OF ASSAM AND ANR	MR. M K CHOUDHURY MR P BHARDWAJ	MR B KAUSHIK MR. S HAZARIKA PP, ASSAM
63	WITH Crl.Pet./157/2021	MD. MIRI ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. M K CHOUDHURY MR P BHARDWAJ	MR B KAUSHIK MR. S HAZARIKA PP, ASSAM
64	Crl.Pet./1329/2022 WITH LCR 1 FILE, FIXED	EUNUS ALI AND ANR Versus THE STATE OF ASSAM	MR. I CHOUDHURY MR. T HUSSAIN	PP, ASSAM
65	Crl.Pet./183/2023 WITH LCR 1 FILE, FIXED	RATUL DAS Versus THE STATE OF ASSAM AND ANR.	MR. D P BORAH MR U GHOSH	MD K RAHMAN MR. SAIDUL ALOM PP, ASSAM
HEARING				
66	Crl.A./195/2011 WITH LCR 5 FILES, FIXED	IMRAN ISLAM BORA Versus THE STATE OF ASSAM,	MR.P J SAIKIA MR.A K GUPTA MR.K BARUAH	PP, ASSAM
67	Crl.Rev.P./253/2022 WITH LCR 2 FILES, FIXED	ON THE DEATH OF ANWAR HUSSAIN LASKAR HIS LEGAL HEIRS Versus RAMIZ UDDIN BARBHUIYA AND ANR	MS. R CHOUDHURY MR N RAHMAN MS F N ZAMAN	A G CHOUDHURY (R-1) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/09/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
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16)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
17)	MR. I HUSSAIN	07-09-2023	To	08-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday, 7th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH COMPRISING OF HONOURABLE
MR. JUSTICE K.R. SURANA AND HER LADYSHIP]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING				
1	AB/2526/2023 WITH LCR AND CASE DIARY	RIAZ UDDIN AND 3 ORS Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS. U NANDA MS A BORAH MS. J GHOSH	PP, ASSAM
2	AB/2614/2023	ABDUL GONI BARBRBHUIYA AND 4 ORS Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM	PP, ASSAM
HEARING				
3	Crl.A./365/2018 PART-HEARD, WITH LCR 3 FILES, P.B.-1, FIXED	BAHEJ UDDIN AHMED Versus THE STATE OF ASSAM AND ANR	MR. B C DAS MR. S C BISWAS MS. R CHOUDHURY MS. R CHOUDHURY MS. K L R YANTHAN MRS. A DAS MR R KARIM MS. I DAS MR. P S BISWAS	MR M H AHMED MD. A. HUSSAIN MS F N ZAMAN PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 07/09/2023

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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[THIS BENCH WILL SIT AFTER RISING OF THE
SPECIAL DIVISION BENCH COMPRISING OF HONOURABLE
MRS. JUSTICE M. NANDI AND HER LADYSHIP AND WILL
SIT AGAIN AFTER RISING OF THE DIVISION BENCH
COMPRISING OF HONOURABLE MR. JUSTICE M.R.
PATHAK AND HER LADYSHIP, IF REQUIRED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Crl.Rev.P./235/2023 FIXED	SAMSUL HOQUE Versus THE STATE OF ASSAM	MR S HOQUE	PP, ASSAM
2	Crl.Rev.P./350/2023 FIXED	JEYARUL ALI Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
3	Crl.Rev.P./336/2023	AZIZUL SIKDER Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
4	Crl.Rev.P./368/2023	MD NURJAMAL @ DILWAR Versus THE STATE OF ASSAM AND 2 ORS	MR D K DAS MS. P BHUYAN S DAS	PP, ASSAM
	WITH I.A.(Crl.)/813/2023 in Crl.Rev.P./368/2023	MD NURJAMAL @ DILWAR Versus THE STATE OF ASSAM AND 2 ORS.	MR D K DAS MS. P BHUYAN S DAS	PP, ASSAM
5	Crl.Rev.P./370/2023	DHRUBAJYOTI DAS Versus THE STATE OF ASSAM	MR. H SARMAH MR S DUTTA MR U.SARMAH	PP, ASSAM
6	Crl.Pet./930/2023	MINU SUBBA Versus THE STATE OF ASSAM AND ANR	MR. S K SINGH MR B PUSHILAL	PP, ASSAM
7	Crl.Pet./932/2023	BIRAJ KUMAR DUTTA Versus THE STATE OF ASSAM	MR. B PHUKAN	PP, ASSAM
8	Crl.Pet./934/2023	DHYAN FOUNDATION Versus THE STATE OF ASSAM AND 3 ORS.	MR J PAYENG MS A PAYENG	PP, ASSAM
9	Crl.Pet./939/2023	NISHIT DUTTA AND ANR Versus SUMI MODAK	MRS. S KHATANIAR MRS. P BARMAN (BORKAKOTI) MS. B SAIKIA	

10	AB/3014/2023 FIXED	PANCHANAN DEKA Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. V A CHOWDHURY MR. M S HUSSAIN	PP, ASSAM
11	AB/3039/2023	MOHD. ABDUL HAQUE Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	PP, ASSAM
12	AB/3052/2023	HEMEN DUTTA Versus THE STATE OF ASSAM	MR. P D NAIR MR G ALAM MR. H ROHMAN MS S GOYAL	PP, ASSAM
13	AB/3055/2023	SAHAB UDDIN Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
<u>ADMISSION</u>				
14	Crl.Pet./191/2023 B/O	RITESH DAS Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. B BHAGAWATI MR. V A CHOWDHURY	MR. A K BHUYAN (r-2) MS. N CHOUDHURY (r-2) MR. M BORAH (r-2) MS B BORA (r-2) MR A TALUKDAR (r-2) MR J DAS (r-2) PP, ASSAM
15	Crl.A./326/2023 WITH I.A.(Crl.)/811/2023 in Crl.A./326/2023	JIBAN SINGH Versus THE STATE OF ASSAM AND ANR.	MR. B M CHOUDHURY MR. U CHOUDHURY MS B CHOUDHURY	PP, ASSAM
16	Crl.A./327/2023 WITH I.A.(Crl.)/812/2023 in Crl.A./327/2023	JIBAN SINGH Versus THE STATE OF ASSAM AND ANR. MD. AMINUL HOQUE Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MS B CHOUDHURY MR. B CHOWDHURY MR N AHMED MS. S DEVI	PP, ASSAM PP, ASSAM
17	Crl.Pet./359/2023 FIXED	MD. AMINUL HOQUE Versus THE STATE OF ASSAM SHARIEF AHMED Versus THE STATE OF ASSAM AND ANR	MR. B CHOWDHURY MR N AHMED MS. S DEVI MR. S BANIK MR. D. BORAH	PP, ASSAM MR. M A CHOUDHURY (R-2) MR. A ALAM (R-2) MR. M ALAM (R-2) PP, ASSAM
<u>BAIL HEARING</u>				
18	AB/2489/2023 FIXED	KAILASH SWARGIARY Versus THE STATE OF ASSAM	MR C M DAS MR. T DEURI MRS. R S DEURI	PP, ASSAM
19	AB/2543/2023 FIXED	SHANTONU BORA Versus THE STATE OF ASSAM	MR A V SINGH MR W R MEDHI MR P TALUKDAR	PP, ASSAM
20	AB/2768/2023 FIXED	ABHIJIT GHOSH AND 2 ORS. Versus THE STATE OF ASSAM	MR H K DAS	PP, ASSAM
21	AB/2806/2023 FIXED	DIVYAMALA PRAKASH Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	PP, ASSAM
22	AB/2821/2023 FIXED	SAMBHU MAHATU AND 4 ORS. Versus THE STATE OF ASSAM	MR H K DAS MR N K SARMA	PP, ASSAM
23	AB/2847/2023 FIXED	AFJAL ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. A R BHUYAN MR S ABDULLAH	PP, ASSAM
24	AB/2871/2023 FIXED	MD. CHAHAR ALI Versus THE STATE OF ASSAM	MR P UPADHYAY MR A UPADHYAY	PP, ASSAM

HEARING

25	Crl.A./58/2011 WITH LCR 4 FILES, P.B.-1, FIXED	SRI JOGEN BARUAH AND 5 ORS Versus THE STATE OF ASSAM	MR.A M BORA MR.D GOGOI MS. D SAIKIA, AMICUS CURIAE MRS.B H KASHYAP MR.S BORDOLOI	PP, ASSAM
26	Crl.Rev.P./303/2019 WITH LCR 2 FILES, B/O	MUKESH BORA Versus ANKITA NATH	MRS M D CHOWDHURY MS. R K SAINI	
27	Crl.A./94/2021 WITH LCR 4 FILES, FIXED	MITHUN RAJBONGSHI Versus THE STATE OF ASSAM AND ANR.	MR. A PAUL MR. R K MANICHANDRA	PP, ASSAM
28	Crl.A./197/2022 <u>1 Y 2 M 4 D</u> :WITH LCR 3 FILES AND 1 SCANNED COPY, FIXED	MD. NOOR HUSSAIN @ KARENG @ NUR HUSSAIN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	MS. D SAIKIA (Amicus Curiae for R-2) PP, ASSAM
29	Crl.Pet./975/2022 FIXED	SHANKAR PRASAD JAIN AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	PP, ASSAM
30	Crl.A./65/2023 <u>0 Y 7 M 3 D</u> :WITH LCR 4 FILES, FIXED	SABDER ALI SARKAR Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A ISLAM	MR. M A SHEIKH (R-2) MD. H BHUYAN (R-2) MS F INTAZ (R-2) MR. M R Z CHOUDHURY (R-2) MR B KALITA (R-2) PP, ASSAM
WITH				
	I.A.(Crl.)/141/2023 in Crl.A./65/2023	SABDER ALI SARKAR Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM

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